

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :18/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/28072/2025 BLAPL/9761/2025	NILU DAS VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 SPECIAL JUDGE,BALASORE(Baleshwar) Spl/0000072/2025
2	D-BLAPL/28073/2025 BLAPL/9762/2025	BIKRAM MAHAKUD @ LIPUN VS STATE OF ODISHA	SURYA KANTA PRADHAN VS	PHIRINGIA /196 /2025 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000104/2025
3	D-BLAPL/28478/2025 BLAPL/9763/2025	SONU MUNDA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	KEONJHAR SADAR /318 /2025 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(B) GR/0001004/2025
4	D-BLAPL/28087/2025 BLAPL/9764/2025	KAJAL DAS @ KAJAL @ BABI DAS @ BHOI VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	MARINE PENTHAKATA /32 /2023 J.M.F.C. (II), PURI(Puri) GR/0000310/2023
5	D-BLAPL/28163/2025 BLAPL/9765/2025	PRABHAT PALAI VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	/ /0 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI 2(A)CC/0000280/2025
6	D-BLAPL/28374/2025 BLAPL/9766/2025	LALIT HANTAL VS STATE OF ODISHA	SOUMYA KANTA TRIPATHY VS	KALIMELA /71 /2024 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000054/2024
7	D-BLAPL/28377/2025 BLAPL/9767/2025	SANTOSH @ BHAGIRATHA PANIGRAHI VS STATE OF ODISHA	BASANTA KUMAR DAS VS	SIMULIA /403 /2025 SPECIAL JUDGE (POCSO), BALASORE(B) Spl/0000255/2025
8	D-BLAPL/28387/2025 BLAPL/9768/2025	BISHIKESHAN GOCHHAYAT VS STATE OF ODISHA	DALIRANI BEHURAY VS	UDALA /348 /2025 SPECIAL JUDGE (POCSO), BARIPADA(M) Spl/0000095/2025
9	D-BLAPL/28333/2025 BLAPL/9769/2025	TRILOCHAN BHUYAN VS STATE OF ODISHA	DEBENDRA KUMAR DHAR VS	MAHAKALPARA /183 /2025 S.D.J.M.,KENDRAPARA(Kendrapara) GR/0001242/2025
10	D-BLAPL/28585/2025 BLAPL/9770/2025	BHUBANESWAR @ MALAYA KUANR VS STATE OF ODISHA	JAGABANDHU SAHU VS	PADAMPUR /119 /2025 SPECIAL JUDGE (POCSO), BARGARH(B) Spl/0000019/2025
11	D-BLAPL/28587/2025 BLAPL/9771/2025	SIBA SANKAR SAHU VS STATE OF ODISHA	BISWORANJAN SWAIN VS	PADMAPUR /60 /2025 A.D.J., GUNUPUR(Rayagada) CT/0000037/2025

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12	D-BLAPL/28357/2025 BLAPL/9772/2025	RAHUL DURGA VS STATE OF ODISHA	BIBHU PRASAD CHHUALSINGH VS	BELAGARH /38 /2024 A.D.J.,BALLIGUDA(Kandhamal) ST/000008/2025
13	D-BLAPL/28589/2025 BLAPL/9773/2025	SURAJ KUMAR SINGH VS STATE OF ODISHA	KULDEEP MOHANTY VS	CHANDIPOSH PS /17 /2025 A.D.J.-CUM-SPECIAL JUDGE,BONAI(Sur) ST/000040/2025
14	D-BLAPL/28369/2025 BLAPL/9774/2025	SHYAMA KHILA VS STATE OF ODISHA	SOUMYA KANTA TRIPATHY VS	MALKANGIRI /377 /2024 SPECIAL JUDGE,MALKANGIRI(Malkang) Spl/0000105/2024
15	D-BLAPL/28594/2025 BLAPL/9775/2025	SUDASHNA JENA VS STATE OF ODISHA	DALIRANI BEHURAY VS	BAIDYANATHPUR /259 /2025 S.D.J.M.,BERHAMPUR(Ganjam) GR/0001346/2025
16	D-BLAPL/28375/2025 BLAPL/9776/2025	AKASH NAIK VS STATE OF ODISHA	CHIRANJIB ROUT VS	N.T.P.C. /140 /2024 S.D.J.M. CIVIL JUDGE (JD),TALCHER(Ar) GR/0001691/2024
17	D-BLAPL/27492/2025 BLAPL/9777/2025	MANJOOR ALI VS STATE OF ODISHA	MANORANJAN KHATUA VS	DHARMASALA /87 /2011 A.D.J.,CHANDIKHOLE(Jajapur) CT/0000153/2024
18	D-BLAPL/27696/2025 BLAPL/9778/2025	PRIYA RANJAN SWAIN VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	CYBER CRIME AND ECONOMIC OFFEN S.D.J.M.,BERHAMPUR(Ganjam) GR/0001337/2025
19	D-BLAPL/28595/2025 BLAPL/9779/2025	PANKAJ SAHOO @ BABUL VS STATE OF ODISHA	AKSHAYA KUMAR SUBUDHI VS	ANGUL SADAR PS /243 /2025 CIVIL JUDGE (J.D.)-CUM-JMFC,BANAR GR/0000436/2025
20	D-BLAPL/27705/2025 BLAPL/9780/2025	SANDEEP KUMAR DAS VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	HARICHANDANPUR /104 /2025 J.M.F.C.,KEONJHAR(Kendujhar) GR/0000542/2025
21	D-BLAPL/28378/2025 BLAPL/9781/2025	TIKINA @ BABULA BHARATI VS STATE OF ODISHA	CHIRANJIB ROUT VS	N.T.P.C. /140 /2024 S.D.J.M. CIVIL JUDGE (JD),TALCHER(Ar) GR/0001691/2024
22	D-BLAPL/28647/2025 BLAPL/9782/2025	MUNA KHOSLA VS STATE OF ODISHA	KULDEEP MOHANTY VS	LAXMIPUR /104 /2025 J.M.F.C.,LAXMIPUR(Koraput) GR/0000278/2025
23	D-BLAPL/28380/2025	PRADHAN SOI	ASUTOSH TRIPATHY	KHUNTUNI /92 /2024

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/9783/2025	VS STATE OF ODISHA	VS	A.D.J.,ATHAGARH(Cuttack) ST/0000111/2024
24	D-BLAPL/28674/2025 BLAPL/9784/2025	H.SIBA REDDY VS STATE OF ODISHA	ASHOK DAS VS	DIGAPAHANDI /99 /2025 1ST A.D.J.,BERHAMPUR(Ganjam) ST/0000173/2023
25	D-BLAPL/27942/2025 BLAPL/9785/2025	RASHMI RANJAN DAS VS STATE OF ODISHA	PRADEEP RANJAN MISHRA VS	EOW,BHUBANESWAR /6 /2022 PRESIDING OFFICER, DESIGNATED CO CT/0000012/2023
26	D-BLAPL/28545/2025 BLAPL/9786/2025	RAMESWAR BHAUYANI @ RAMESWAR BHUNYA VS STATE OF ODISHA	MAHES DAS VS	DARINGBADI /177 /2025 SPECIAL JUDGE,BALLIGUDA(Kandhamal) Spl/0000149/2025
27	D-BLAPL/27964/2025 BLAPL/9787/2025	AKASH MUKHERJEE VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	LINGARAJ P.S. /26 /2025 3RD A.D.J., BHUBANESWAR(Khordha) CT/0000173/2025
28	D-BLAPL/27986/2025 BLAPL/9788/2025	RATANLAL PAIRA VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	CYBER CRIME AND E.O, BALASORE /35 J.M.F.C,JALESWAR(Baleshwar) CT/0000407/2025
29	D-BLAPL/28786/2025 BLAPL/9789/2025	SAITHU MAHAMAD @ MAHAMMAD VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	GUDARI /31 /2025 SPECIAL JUDGE,GUNUPUR(Rayagada) TR/0000028/2025
30	D-BLAPL/28055/2025 BLAPL/9790/2025	PANKAJ @ SATYABRATA NAYAK @ SATYABRAT NAYAK VS STATE OF ODISHA	BISWARANJAN DALAI VS	TIRTOL /293 /2025 SPECIAL JUDGE(POCSO), JAGATSINGH Spl/0000065/2025
31	D-BLAPL/28104/2025 BLAPL/9791/2025	AMAR SANI RIPON VS STATE OF ODISHA	PRANAYA SWAIN VS	MADHUPATNA /186 /2025 J.M.F.C.(IV),CUTTACK(Cuttack) GR/0000888/2025
32	D-BLAPL/28811/2025 BLAPL/9792/2025	AMIL KRISHNA VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	GUDARI /31 /2025 SPECIAL JUDGE,GUNUPUR(Rayagada) TR/0000028/2025
33	D-BLAPL/28110/2025 BLAPL/9793/2025	PRATAP KUMAR DIGAL VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	TOMANDO /36 /2025 3RD A.D.J., BHUBANESWAR(Khordha) TR/0000070/2025
34	D-BLAPL/28551/2025 BLAPL/9794/2025	SURAJ BARUA VS	RUDRA NARAYAN PARIJA VS	RAJGANGPUR /54 /2025 J.M.F.C.,RAJGANGPUR(Sundargarh)

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35	D-BLAPL/28162/2025 BLAPL/9795/2025	STATE OF ODISHA KAMAL SWAIN VS STATE OF ODISHA	RITURANJAN CHHOTARAY VS	GR/0000108/2025 BRAHMAGIRI /97 /2025 3RD ADDL. DISTRICT JUDGE,PURI(Puri) ST/0000102/2025
36	D-BLAPL/28563/2025 BLAPL/9796/2025	PAPUN KUMAR SAHOO VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	/ /0 SPECIAL JUDGE,TALCHER(Anugul) Spl/0000005/2025
37	D-BLAPL/28241/2025 BLAPL/9797/2025	BENGA @ PRATAP MOHANTY VS STATE OF ODISHA	SUDHASHREE PASAYAT VS	MAHANGA /236 /2025 Civil Judge Jr. Division-cum-JMFC Court at GR/0000357/2025
38	D-BLAPL/28297/2025 BLAPL/9798/2025	BHAGIRATHI MEHER @ BHAGARATHI MEHER VS STATE OF ODISHA	SK. ZAFARULLA VS	PADAMPUR /192 /2023 A.D.J.,PADAMPUR(Bargarh) Spl/0000057/2023
39	D-BLAPL/28564/2025 BLAPL/9799/2025	SUNIL BADARAITA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	PARLAKHEMUNDI /66 /2025 A.D.J.,PARALAKHEMUNDI(Gajapati) Spl/0000008/2025
40	D-BLAPL/28447/2025 BLAPL/9800/2025	SURESH CHANDRA RAJHANSH VS STATE OF ODISHA	DHANANJAYA MUND VS	ATHAMALLIK /239 /2025 SPECIAL JUDGE ATHMALLIK(Anugul) Spl/0000019/2025
41	D-BLAPL/28450/2025 BLAPL/9801/2025	PRADEEP DEHURY VS STATE OF ODISHA	DHANANJAYA MUND VS	KISHORENAGAR (ANUGUL) /263 /2025 SPECIAL JUDGE ATHMALLIK(Anugul) Spl/0000020/2025
42	D-BLAPL/28457/2025 BLAPL/9802/2025	PRASANTA KUMAR MOHAPATRA @ PRASANTA MOHAPATRA VS STATE OF ODISHA	SURYAKANTA DASH VS	SAHADEV KHUNTA /264 /2025 SPECIAL JUDGE,BALASORE(Baleshwar) Spl/0000236/2025
43	D-BLAPL/28570/2025 BLAPL/9803/2025	MAHARUDDIN KHAN @ MUNA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA MODEL /259 /2025 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(K TR/0000065/2025
44	D-BLAPL/28458/2025 BLAPL/9804/2025	BIJAY MAHARANA VS STATE OF ODISHA	PRAFULLA KUMAR KHATEI VS	/ /0 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(K TR/0000089/2025
45	D-BLAPL/28461/2025 BLAPL/9805/2025	SUSHANTA KUMAR ROUTRAY @ PAPUNA VS STATE OF ODISHA	ROHIT RANJAN RAY VS	/ /0 SPECIAL JUDGE (NDPS),KHURDA(Khor TR/0000034/2025

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46	D-BLAPL/28668/2025 BLAPL/9806/2025	LILU BEERO VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	/ /0 A.D.J. CUM SPECIAL JUDGE,BERHAMPTON 2(A)CC/0000041/2025
47	D-BLAPL/28568/2025 BLAPL/9807/2025	BALARAJ PAPAL VS STATE OF ODISHA	SOUMYA KANTA TRIPATHY VS	CHITRAKONDA /110 /2023 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000146/2023
48	D-BLAPL/28686/2025 BLAPL/9808/2025	PRASANTA MAHAPATRA VS STATE OF ODISHA	RAKESH BEHERA VS	PARJANG /115 /2024 J.M.F.C,PARJANG(Dhenkanal) GR/0000164/2024
49	D-BLAPL/28756/2025 BLAPL/9809/2025	SATYA BABU PAPULU VS STATE OF ODISHA	MANGU NANDY VS	KALIMELA /144 /2025 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000084/2025
50	D-BLAPL/28799/2025 BLAPL/9810/2025	JAKIR KHAN VS STATE OF ODISHA	ARIJEET MISHRA VS	DERABIS /111 /2025 J.M.F.C,KENDRAPARA(Kendrapara) GR/0000355/2025
51	D-BLAPL/28625/2025 BLAPL/9811/2025	MAHESH SOHELA VS STATE OF ODISHA	BISWAJIT NAYAK VS	BIRMAHARAJPUR /178 /2025 SPECIAL JUDGE,SONEPUR(Sonepur) Spl/0000052/2025
52	D-BLAPL/28630/2025 BLAPL/9812/2025	SANTOSH SAHU VS STATE OF ODISHA	BISWORANJAN SWAIN VS	PADMAPUR /60 /2025 A.D.J., GUNUPUR(Rayagada) CT/0000037/2025
53	D-BLAPL/28618/2025 BLAPL/9813/2025	MANOJ KUMAR UPADHYAYA @ MANOJ KUMAR UPADHYA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	/ /0 SPECIAL JUDGE, CUTTACK(Cuttack) 2(A)CC/0000086/2025
54	D-BLAPL/28641/2025 BLAPL/9814/2025	BINESH NAYAK VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	CHAULIAGANJA /398 /2025 SPECIAL JUDGE (POCSO), CUTTACK(Cuttack) Spl/0000122/2025
55	D-BLAPL/28677/2025 BLAPL/9815/2025	MUKESH BISWAS VS STATE OF ODISHA	AMULYA RATNA PANDA VS	KORAPUT SADAR /113 /2025 S.D.J.M.,KORAPUT(Koraput) GR/0000492/2025
56	D-BLAPL/28170/2025 BLAPL/9816/2025	AKASH MUKHERJEE VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	LINGARAJ P.S. /25 /2025 3RD A.D.J., BHUBANESWAR(Khordha) CT/0000186/2025
57	D-BLAPL/28680/2025	GOBINDA JANI @ BUDU	AMULYA RATNA PANDA	KORAPUT SADAR /113 /2025

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	BLAPL/9817/2025	VS STATE OF ODISHA	VS	S.D.J.M.,KORAPUT(Koraput) GR/0000492/2025
58	D-BLAPL/28365/2025 BLAPL/9818/2025	DANIEL MAJHI VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	MOHANA /42 /2025 J.M.F.C.,MOHANA(Gajapati) GR/0000043/2025
59	D-BLAPL/28684/2025 BLAPL/9819/2025	RAJIB SAMAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 A.D.J.,JALESWAR(Baleshwar) Spl/0000012/2025
60	D-BLAPL/28735/2025 BLAPL/9820/2025	CHAPLAMADUGU SUDHEER KUMAR VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	CYBER CRIME AND ECO. OFFENCE, CU S.D.J.M.-CIVIL JUDGE (JD),BARIPADA(M CT/0000307/2025
61	D-BLAPL/27506/2025 BLAPL/9821/2025	RABI MAJHI VS STATE OF ODISHA	ASHIS KUMAR MISHRA VS	MOHANA /43 /2025 SPECIAL JUDGE,PARLAKHEMUNDI(Gaj Spl/0000051/2025
62	D-BLAPL/27725/2025 BLAPL/9822/2025	MOHAMMAD NASIR @ MAHAMAD NASIR @ MD.NASIR VS STATE OF ODISHA	BINI MISHRA VS	DHENKANAL SADAR /30 /2025 A.D.J.,DHENKANAL(Dhenkanal) CT/0000104/2025
63	D-BLAPL/28415/2025 BLAPL/9823/2025	SHOVAN RAJAN BEHERA @ SOVAN VS STATE OF ODISHA	SK. ABDUL JABIR VS	NAYAPALLI P.S. /229 /2025 J.M.F.C.(III),BHUBANESWAR(Khordha) CT/0000520/2025
64	D-BLAPL/27843/2025 BLAPL/9824/2025	SELENSTINA RAITA VS STATE OF ODISHA	ASHIS KUMAR MISHRA VS	MOHANA /43 /2025 SPECIAL JUDGE,PARLAKHEMUNDI(Gaj Spl/0000051/2025
65	D-BLAPL/28476/2025 BLAPL/9825/2025	SANTOSH KUMAR RAULA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	/ /0 SPECIAL JUDGE,PARLAKHEMUNDI(Gaj 2(A)CC/0000011/2023
66	D-BLAPL/27845/2025 BLAPL/9826/2025	LUSIAN RAITA VS STATE OF ODISHA	ASHIS KUMAR MISHRA VS	MOHANA /43 /2025 SPECIAL JUDGE,PARLAKHEMUNDI(Gaj Spl/0000051/2025
67	D-BLAPL/28480/2025 BLAPL/9827/2025	SITA PARIDA @ SITA DEI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	RANPUR /80 /2023 J.M.F.C.,RANPUR(Nayagarh) GR/0000129/2023
68	D-BLAPL/27847/2025 BLAPL/9828/2025	ISAK RAITA VS	ASHIS KUMAR MISHRA VS	MOHANA /43 /2025 SPECIAL JUDGE,PARLAKHEMUNDI(Gaj

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69	D-BLAPL/28424/2025 BLAPL/9829/2025	STATE OF ODISHA BHISMA @ BHISHMA CHARAN KANHAR VS	PRAHALLAD SAHU VS	Spl/0000051/2025 KHAJURIPADA /32 /2025 SPECIAL JUDGE, PHULBANI(Kandhamal)
70	D-BLAPL/28664/2025 BLAPL/9830/2025	STATE OF ODISHA ASIT MALLIK VS	VIVEKANAND JENA VS	Spl/0000046/2025 / /0 A.D.J., SORO(Baleshwar)
71	D-BLAPL/27919/2025 BLAPL/9831/2025	STATE OF ODISHA ANADI KISHAN VS	SUSIL KUMAR PATNAIK VS	Spl/0000056/2025 KOIDA /3 /2025 SPECIAL JUDGE (POCSO), SUNDARGARH
72	D-BLAPL/28482/2025 BLAPL/9832/2025	STATE OF ODISHA SANKAR SABAR VS	JYOTIRMAYA SAHOO VS	Spl/0000003/2025 MOHANA /119 /2025 SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati)
73	D-BLAPL/27978/2025 BLAPL/9833/2025	STATE OF ODISHA RAKESH RAHUL TIRKEY VS	DURGA PRASAD DHAL VS	Spl/0000065/2025 RAJKANIK A /430 /2025 J.M.F.C,AUL(Kendrapara)
74	D-BLAPL/28059/2025 BLAPL/9834/2025	STATE OF ODISHA JAGABANDHU SAHU VS	SUSANTA KUMAR BARAL VS	GR/0000652/2025 NIMAKHANDI /87 /2023 A.D.J. CUM SPECIAL JUDGE,BERHAMPUR
75	D-BLAPL/28768/2025 BLAPL/9835/2025	STATE OF ODISHA MEHUL SAHU VS	SOUMYA RANJAN DAS VS	Spl/0000017/2023 CYBER CRIME AND ECONOMIC OFFENSES S.D.J.M.,PANPOSH(Sundargarh)
76	D-BLAPL/28753/2025 BLAPL/9836/2025	STATE OF ODISHA UMESH KUMAR NAG VS	MANGU NANDY VS	GR/0002095/2025 MALKANGIRI /195 /2025 A.D.J.,MALKANGIRI(Malkangiri)
77	D-BLAPL/28068/2025 BLAPL/9837/2025	STATE OF ODISHA SUNIL SABAR VS	AMULYA RATNA PANDA VS	CT/0000066/2025 TUMUDIBANDHA /44 /2025 SPECIAL JUDGE,BALLIGUDA(Kandhamal)
78	D-BLAPL/28616/2025 BLAPL/9838/2025	STATE OF ODISHA SAMIR ROUT VS	DIPTI RANJAN SENAPATI VS	Spl/0000088/2025 MAHILA PS SAMBALPUR /75 /2023 S.D.J.M.,SAMBALPUR(Sambalpur)
79	D-BLAPL/28069/2025 BLAPL/9839/2025	STATE OF ODISHA KALIA GOUDA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	GR/0002020/2023 TUMUDIBANDHA /44 /2025 SPECIAL JUDGE,BALLIGUDA(Kandhamal)

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80	D-BLAPL/28771/2025 BLAPL/9840/2025	JAYANTA PRADHAN VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	CYBER CRIME AND ECONOMIC OFFEN S.D.J.M.,PANPOSH(Sundargarh) GR/0002095/2025
81	D-BLAPL/28075/2025 BLAPL/9841/2025	KAILASH CHANDRA ROUT VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	KHAIRA /227 /2025 J.M.F.C.,SORO(Baleshwar) CT/0001161/2025
82	D-BLAPL/28623/2025 BLAPL/9842/2025	PRASANTA PRADHAN @ PRASANT PRADHAN VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	PURUSHOTTAMPUR /333 /2023 A.D.J.,CHATRAPUR(Ganjam) ST/0000218/2025
83	D-BLAPL/28660/2025 BLAPL/9843/2025	SULTAN KHAN VS STATE OF ODISHA	VIVEKANANDA JENA VS	/ /0 A.D.J., SORO(Baleshwar) Spl/0000057/2025
84	D-BLAPL/28084/2025 BLAPL/9844/2025	RISHI KUCHBANDIA VS STATE OF ODISHA	BAIJAYANTI MOHANTY VS	BALLIGUDA /161 /2025 SPECIAL JUDGE,BALLIGUDA(Kandhamar) Spl/0000107/2025
85	D-BLAPL/28783/2025 BLAPL/9845/2025	RAJESH NAG VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	CYBER CRIME AND ECONOMIC OFFEN S.D.J.M.,ROURKELA(Sundargarh) GR/0002095/2025
86	D-BLAPL/28628/2025 BLAPL/9846/2025	PITAMBAR KHARA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	CHITRAKONDA /68 /2024 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000068/2024
87	D-BLAPL/28738/2025 BLAPL/9847/2025	SATISH KUMAR SINGH VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	BHATILI /136 /2025 S.D.J.M.,BARGARH(Bargarh) CT/0000735/2025
88	D-BLAPL/28870/2025 BLAPL/9848/2025	RAJA @ RAJARAM BISHOYI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHULBANI TOWN /164 /2025 AD-HOC A.D.J.(FTSC),PHULBANI(Kandhamar) ST/0000045/2025
89	D-BLAPL/28667/2025 BLAPL/9849/2025	BHAGIRATHI MARNDI VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	/ /0 C.J.M.,BARIPADA(Mayurbhanj) 2(B)CC/0000016/2024
90	D-BLAPL/28126/2025 BLAPL/9850/2025	JILU BISOYI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	/ /0 SPECIAL JUDGE ASKA(Ganjam) 2(A)CC/0000009/2025
91	D-BLAPL/28659/2025	RUJIT KANHAR	NARENDRA KUMAR LENKA	NAYAGARH SADAR /204 /2025

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	BLAPL/9851/2025	VS STATE OF ODISHA	VS	SPECIAL JUDGE,NAYAGARH(Nayagarh) Spl/0000059/2025
92	D-BLAPL/28872/2025 BLAPL/9852/2025	ASISH KUMAR DIGAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHULBANI SADAR /147 /2025 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000091/2025
93	D-BLAPL/28580/2025 BLAPL/9853/2025	SAMIR KUMAR LENKA VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	JAGATPUR /260 /2025 J.M.F.C.,CUTTACK(RURAL)(Cuttack) GR/0000614/2025
94	D-BLAPL/28695/2025 BLAPL/9854/2025	MANAS RANJAN SENAPATI VS STATE OF ODISHA	SATYA RANJAN MULIA VS	SAHID NAGAR P.S. /135 /2025 J.M.F.C.(III),BHUBANESWAR(Khordha) CT/0000286/2025
95	D-BLAPL/28742/2025 BLAPL/9855/2025	SATISH KUMAR SINGH VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	BARGARH RURAL /87 /2025 S.D.J.M.,BARGARH(Bargarh) CT/0000566/2025
96	D-BLAPL/28725/2025 BLAPL/9856/2025	KULDEEP KUMAR VS STATE OF ODISHA	RAJJEET ROY VS	// DISTRICT & SESIONS JUDGE,BHUBANE TR/0000408/2025
97	D-CMAPL/36933/2025 CMAPL/281/2025	RANJIT BANCHHOR@RANJI BANCHHOR VS AMULYA KUMAR MACHHANANDA	ACHYUTANANDA PATTANAİK VS	// (//
98	D-CMP/33230/2025 CMP/1494/2025	BIPIN SETHI VS DHANESWAR TRIPATHY	RAGHUNATH DASMOHAPATRA VS	// CIVIL JUDGE (SD),KHURDA(Khordha) EC/0000009/2015
99	D-CMP/37674/2025 CMP/1495/2025	MANORANJAN DEY VS NIRANJAN DEY	BISWAJIT MOHAPATRA VS	// DISTRICT & SESSIONS JUDGE,BALASO PROBATE MISC.CASE/0000006/2010
100	D-CMP/37582/2025 CMP/1496/2025	GIRIBALA SAHU VS PADMANAVA PANDA	AMIT PRASAD BOSE VS	// CIVIL JUDGE (JD),JALESWAR(Baleshwar) EC/0000004/2016
101	D-CMP/36275/2025 CMP/1497/2025	BIDYADHARA BEHERA VS SAILENDRA DAS @ DHURBA DAS	SOURAV SUMAN BHUYAN VS	// CIVIL JUDGE (SD),BARIPADA(Mayurbha EC/0000003/2023
102	D-CMP/38001/2025 CMP/1498/2025	BIJAYALAXMI BEHERA VS	ALOK KUMAR PANDA VS	// CIVIL JUDGE (SD),BHAWANIPATNA(Ka

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103	D-CMP/38391/2025 CMP/1499/2025	PRADIP KUMAR PANDA PREMANANDA HATI VS DHIRENDRANATH PARIDA	GOPINATH MISHRA VS	CS/0000048/2021 // CIVIL JUDGE (JD),SALIPUR(Cuttack) CS/0000007/2023
104	D-CMP/34125/2025 CMP/1500/2025	UCHABA JANI VS SUNADEI JANI @ BADANAYAK	DIPTI RANJAN BHOKTA VS	// ADDL DISTRICT AND SESSIONS JUDGE Crp/0000002/2022
105	D-CMP/33620/2025 CMP/1501/2025	KISHORE MOHANTY@KISHORE CHANDRA MOHANTY VS MONORANJAN MOHANTY	NIRANJAN PRASAD PATRA VS	// ADDL CIVIL JUDGE (SD), KENDRAPARA CS/0000265/2016
106	D-CMP/36789/2025 CMP/1502/2025	SUBASH CHANDRA MALLICK VS BIBHUTI BHUBAN MALLICK	GANESH PRASAD SAMAL VS	// CIVIL JUDGE (SD),JAGATSINGHPUR(Jag IA/0000014/2025
107	D-CMP/37570/2025 CMP/1503/2025	SIBANIRANI PATRA VS LAXMAN MEHER	AMIT PRASAD BOSE VS	// CIVIL JUDGE (SD),PATNAGARH(Balangir CS/0000018/2024
108	D-CMP/32436/2025 CMP/1504/2025	BISHNU CHARAN BARAL VS PRADIPTA@PRADIPTA KUMAR BARAL	PITAMBAR PANDA VS	// () //
109	D-CONTC/35760/2025 CONTC/4394/2025	SARAT CHANDRA PATRA VS SALINI PANDIT,IFS	ADV. VS	// () //
110	D-CONTC/35768/2025 CONTC/4395/2025	YASHOBANTA NAYAK VS VIJAYA AMRUTA KULANGE,IAS	HARIKRUSHNA PANIGRAHI VS	// () //
111	D-CONTC/36003/2025 CONTC/4396/2025	PABITRA KUMAR MOHARANA VS NIGAMANANDA PANDA,DIRECTOR OF LAND RECORDS AND SURVEY AND CONSOLIDATION,CUTTACK	JYOTSNARANI RATH VS	// () //
112	D-CONTC/36021/2025 CONTC/4397/2025	AKHAYA KUMAR PRADHAN VS DR. N THIRUMALA NAIK, IAS	ADV VS	// () //
113	D-CONTC/36103/2025 CONTC/4398/2025	SHYAMSUNDAR DASH VS BHAGIRATHI PATEL,DIST. WELFARE OFFICER,SUNDARGARH	ADV. VS	// () //

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114	D-CONTC/36105/2025 CONTC/4399/2025	RASHMITA BINDHANI VS PURNA CHANDRA SETHI,DIST. EDUCATION OFFICER,MAYURBHANJ,BARIPADA	NRUSINGH CHARAN ROUT VS	// 0 //
115	D-CONTC/36367/2025 CONTC/4400/2025	SUMAN NAYAK VS KANHU CHARAN MALIK, REGISTRAR REVENSHAW UNIVERSITY,CUTTACK	ADV VS	// 0 //
116	D-CONTC/36370/2025 CONTC/4401/2025	AVIMANYU SAHU VS ARAVIND AGRAWAL,IAS	ADV VS	// 0 //
117	D-CONTC/37039/2025 CONTC/4402/2025	AVIMONUE ROUT VS DEVILAL MALLICK,B.E.O,JAJPUR	NRUSINGH CHARAN ROUT VS	// 0 //
118	D-CONTC/37534/2025 CONTC/4403/2025	LAXMIKANTA BISWAL VS BHABATOSH MALLICK,OAS	ADV. VS	// 0 //
119	D-CONTC/37893/2025 CONTC/4404/2025	MUKTADEI NAIK VS ER.KUNDAN SINGH NAIK,EXECUTIVE ENGR.,MINOR IRRIGATION DIVN.,SAMBALPUR	PABITRA KUMAR NAYAK VS	// 0 //
120	D-CONTC/34212/2025 CONTC/4405/2025	SUKHENDU MAJUMDAR VS ARAVIND AGRAWAL,IAS	ADV. VS	// 0 //
121	D-CONTC/36139/2025 CONTC/4406/2025	HAREKRUSHNA SINGH VS ANU GARG,IAS	UMESH CHANDRA MOHANTY VS	// 0 //
122	D-CONTC/36188/2025 CONTC/4407/2025	TAPAN KUMAR SAHOO VS SHALINI PANDIT, COMMNR. CUM SECY., DEPT. OF S AND ME, ODISHA	ADV VS	// 0 //
123	D-CONTC/36254/2025 CONTC/4408/2025	LAMBODAR PRADHAN VS ANU GARG,IAS	ADV. VS	// 0 //
124	D-CONTC/36257/2025 CONTC/4409/2025	RAMESH CHANDRA PRADHAN VS ANU GARG,IAS	ADV. VS	// 0 //
125	D-CONTC/38769/2025	M/S KHIMJI AND SONS	MARK WRIGHT	//

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	CONTC/4410/2025	VS K.D.GOLD AND DIAMONDS PVT. LTD	VS	() //
126	D-CONTC/37297/2025 CONTC/4411/2025	BIBHU PRASAD BEHERA VS Y.B.KHURANIA,IPS	ADV. VS	// () //
127	D-CONTC/37337/2025 CONTC/4412/2025	SUNIL KUMAR DALAI VS SHALINI PANDIT,IAS	AKSHAYA KUMAR DORA VS	// () //
128	D-CONTC/38682/2025 CONTC/4413/2025	MANAS RANJAN BEHERA VS SANJEEB KUMAR MISHRA,IAS	AMIYA KUMAR CHHATOI , P.K.SINHA, S.MAHAPATRA,/P.K.PATRA VS	() //
129	D-CONTC/37347/2025 CONTC/4414/2025	SASMITA MANGARAJ VS SHALINI PANDIT,IAS	AKSHAYA KUMAR DORA VS	// () //
130	D-CONTC/37791/2025 CONTC/4415/2025	DEBRAJ BEHERA VS SITIKANTHA SAMAL,PRESIDING OFFICER SPECIAL COURT TRIBUNAL,TALCHER,ANGUL	ADV. VS	// () //
131	D-CONTC/37836/2025 CONTC/4416/2025	PRAMOD KUMAR MOHAPATRA VS SANJAY KUMAR SINGH,SECY. WORKS DEPT., ODISHA	ADV VS	// () //
132	D-CONTC/24733/2025 CONTC/4417/2025	NIKHILA ODISHA GRAMARAKHI MAHASANGHA, BHUBAN, JAJPUR VS SATYABRATA SAHU,ADDITIONAL CHIEF SECY, HOME DEPT., ODISHA	ADV. VS	// () //
133	D-CONTC/38004/2025 CONTC/4418/2025	ANUPAMA PATTANAİK VS MRUTYUNJAY TRIPATHI,TAHASILDAR, BBSR, KHORDHA	ADV VS	// () //
134	D-CONTC/37444/2025 CONTC/4419/2025	MD ZAFAR NOOR VS SK.SAGIR,CEO,ODISHA BOARD OF WAQFS,CUTTACK	ADV. VS	// () //
135	D-CONTR/28559/2025 CONTR/21/2025	CHANDRAMANI MAJHI VS RASHMITA PRADHAN,IIC,SINAPALI,NUAPADA	ADV. VS	//0 () //
136	D-CRLA/28556/2025 CRLA/1072/2025	ABHI@ABHIRAM@NITYANANDA BAGH VS	ARIJEET MISHRA VS	JEYPORE MAHILA /130 /2023 SPECIAL JUDGE(POCSO),JEYPORE(Kora

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137	D-CRLA/27485/2025 CRLA/1073/2025	STATE OF ODISHA SACHIN AGRAWAL VS	SUSHANTA KUMAR JOSHI VS	TR/0000006/2024 TUREIKELA /234 /2022 A.D.J.,KANTABANJI(Balangir)
138	D-CRLA/27751/2025 CRLA/1074/2025	STATE OF ODISHA NIRAKAR ROUT VS	JYOTI RANJAN DEO VS	Spl/0000005/2023 CUTTACK VIGILANCE /19 /1996 AUTHORISED OFFICER, SPL. COURT, B
139	D-CRLA/27924/2025 CRLA/1075/2025	STATE OF ODISHA AKASH PODDAR VS	ANWESHA MISHRA VS	CC/0000006/2013 KHETRARAJPUR /247 /2024 2ND A.D.J., SAMBALPUR(Sambalpur)
140	D-CRLA/28550/2025 CRLA/1076/2025	STATE OF ODISHA MUNA @ MUNA PRADHAN VS	PRIYA RANJAN SINGH VS	Spl/0000040/2024 DHENKANAL TOWN /544 /2025 SPECIAL JUDGE,DHENKANAL(Dhenkanal)
141	D-CRLA/27754/2025 CRLA/1077/2025	STATE OF ODISHA UMA@RAGHAB CHHATRIA VS	ANKANN PANDA VS	Spl/0000042/2025 BHAWANIPATNA TOWN /487 /2022 A.D.J.,BHAWANIPATNA(Kalahandi)
142	D-CRLA/27994/2025 CRLA/1078/2025	STATE OF ODISHA DIPTIMAN SAHU VS	GOURAV MOHANTY VS	CT/0000197/2023 JANKIA P.S. /24 /2020 A.D.J.,KHURDA(Khordha)
143	D-CRLA/28469/2025 CRLA/1079/2025	STATE OF ODISHA BULI SWAIN VS	TUSAR KUMAR MISHRA VS	ST/0000029/2021 BADACHANA /206 /2010 A.D.J.,CHANDIKHOLE(Jajapur)
144	D-CRLA/28473/2025 CRLA/1080/2025	STATE OF ODISHA ANSUMAN BARIK @ TOFAN VS	BIJAYA KUMAR SAHOO VS	CT/0000206/2012 KHURDA PS /228 /2024 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(K
145	D-CRLA/28750/2025 CRLA/1081/2025	STATE OF ODISHA BALARAM GOUDA VS	SIDHARTHA SANKAR RAY (2) VS	TR/0000069/2024 DHARAKOT PS /240 /2025 SPECIAL JUDGE ASKA(Ganjam)
146	D-CRLA/27819/2025 CRLA/1082/2025	STATE OF ODISHA RANJAN NAYAK@ISWAR CHANDRA NAIK VS	ARIJEET MISHRA VS	Spl/0000014/2025 KEONJHAR SADAR /499 /2024 SPECIAL JUDGE,KEONJHAR(Kendujhar)
147	D-CRLA/28451/2025 CRLA/1083/2025	STATE OF ODISHA SAPTAM BAGARTY VS STATE OF ODISHA	MOHAN BAG VS	Spl/0000044/2024 PUINTALA /69 /2024 PO,SPL. COURT SC,ST(POA)ACT, BALAJI

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148	D-CRLMA/27918/2025 CRLMA/131/2025	DEBASISH HOTA VS M/S.ALI AND SONS,SUNDARGARH	ADV. VS	/ /0 S.D.J.M.-CIVIL JUDGE (SD),SUNDERGARH ICC/0000025/2008
149	D-CRLMC/23493/2025 CRLMC/3785/2025	MUKUNDA HANTAL VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	JAJPUR ROAD /645 /2024 SPECIAL JUDGE (POCSO), JAJPUR(Jajapur) Spl/0000159/2024
150	D-CRLMC/27030/2025 CRLMC/3786/2025	BANTY SINGH @ FATE SINGH @ TARESWAR SINGH VS STATE OF ODISHA	KABIRAJ PRADHAN VS	BAIDESWAR /37 /2021 S.D.J.M.-CIVIL JUDGE (JD),BANKI(Cuttack) GR/0000137/2021
151	D-CRLMC/26212/2025 CRLMC/3787/2025	BHAGYADHAR PRUSTY VS STATE OF ODISHA	AMIYA RANJAN MAJHI VS	PAHALA /51 /2025 J.M.F.C.,BHUBANESWAR(Khordha) GR/0000279/2025
152	D-CRLMC/28269/2025 CRLMC/3788/2025	AKBARI BIBI @ TUNTUNI BIBI VS STATE OF ODISHA	SAROJ KUMAR ROUTRAY VS	PATKURA /401 /2021 S.D.J.M.,KENDRAPARA(Kendrapara) GR/0001941/2021
153	D-CRLMC/27370/2025 CRLMC/3789/2025	DUKHABANDHU SAHOO VS STATE OF ODISHA	PRASANTA KUMAR JENA VS	RASOL /62 /2025 S.D.J.M.,HINDOL(Dhenkanal) GR/0000182/2025
154	D-CRLMC/28274/2025 CRLMC/3790/2025	IMRAN KHAN VS STATE OF ODISHA	SAROJ KUMAR ROUTRAY VS	PATKURA /400 /2021 S.D.J.M.,KENDRAPARA(Kendrapara) GR/0001940/2021
155	D-CRLMC/27393/2025 CRLMC/3791/2025	INDRAJIT SAHU@CHIKU VS STATE OF ODISHA	SATYAPADA SHARMA VS	HATIBARI /70 /2012 J.M.F.C., BIRAMITRAPUR(Sundargarh) GR/0002339/2012
156	D-CRLMC/28671/2025 CRLMC/3792/2025	UJAL SINGH VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MANAMUNDA /334 /2024 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000107/2024
157	D-CRLMC/28514/2025 CRLMC/3793/2025	TUKUNA LENKA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	PIRAHAT P.S /15 /2025 S.D.J.M.,BHADRAK(Bhadrak) GR/0000131/2025
158	D-CRLMC/28513/2025 CRLMC/3794/2025	NIRUPAMA SAHOO VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KEONJHAR TOWN /101 /2016 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(K) GR/0000451/2016
159	D-CRLMC/27818/2025	SUKASA MAJHI	SUCHIT KUMAR NAYAK	MOHANA /254 /2021

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	CRLMC/3795/2025	VS STATE OF ODISHA	VS	SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati) Spl/0000147/2021
160	D-CRLMC/28512/2025 CRLMC/3796/2025	TUKUNA LENKA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	PIRAHAT P.S /25 /2025 S.D.J.M.,BHADRAK(Bhadrak) GR/0000260/2025
161	D-CRLMC/28698/2025 CRLMC/3797/2025	GIRIJA@GIRIJA SANKAR MALLIK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MANAMUNDA /347 /2024 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000117/2024
162	D-CRLMC/28502/2025 CRLMC/3798/2025	BIKRAM MOHANTY VS STATE OF ODISHA	BIDESHI KUMAR GHADEI VS	ENERGY PS (CUTTACK) /62 /2017 1ST A.D.J., CUTTACK(Cuttack) Spl/0000067/2017
163	D-CRLMC/28690/2025 CRLMC/3799/2025	JAMAN SANKAR DORA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	PATTAPUR (ASKA) /380 /2022 A.D.J. CUM SPECIAL JUDGE,BERHAMPUR Spl/0000085/2022
164	D-CRLMC/28324/2025 CRLMC/3800/2025	DINAKRUSHNA MANGARAJ VS STATE OF ODISHA	AVIRAM PATRA VS	CUTTACK SADAR /275 /2025 J.M.F.C.,CUTTACK(RURAL)(Cuttack) GR/0000558/2025
165	D-CRLMC/27826/2025 CRLMC/3801/2025	SUKASA MAJHI VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	MOHANA /2 /2022 SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati) Spl/0000003/2022
166	D-CRLMC/28310/2025 CRLMC/3802/2025	JAYAGURU ROUT VS STATE OF ODISHA	RABINDRA NATH PRUSTY VS	TIGIRIA /167 /2024 J.M.F.C.,TIGIRIA(Cuttack) CT/0000162/2024
167	D-CRLMC/28237/2025 CRLMC/3803/2025	KHIROD KUMAR SAHOO@SAHU VS STATE OF ODISHA	GYANA RANJAN DHAL VS	MANCHESWAR P.S. /127 /2021 5TH ADDL.SESSIONS JUDGE, BBSR(Khordha) TR/0000212/2021
168	D-CRLMC/28318/2025 CRLMC/3804/2025	SAHENAJI BEGUM VS EXECUTIVE MAGISTRATE, CUTTACK	DURGA PRASAD JENA VS	/ /0 EXECUTIVE MAGISTRATE,CUTTACK(Cuttack) CRMC/0000701/2025
169	D-CRLMC/28123/2025 CRLMC/3805/2025	GUNA PALATASINGH@GUNA SINGH VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	AIRPORT /144 /2025 J.M.F.C.(V),BHUBANESWAR(Khordha) CT/0000778/2025
170	D-CRLMC/28433/2025 CRLMC/3806/2025	DEBENDRA NARAYAN@DEBENDRA SINGH VS	BIBHUTI RANJAN MOHANTY VS	CHOUDWAR /63 /2012 J.M.F.C,CUTTACK(Cuttack)

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171	D-CRLMC/28097/2025 CRLMC/3807/2025	STATE OF ODISHA PARAMANANDA HARIJAN VS STATE OF ODISHA	ARUN KUMAR BUDHIA VS	GR/0000528/2012 KHARIAR /256 /2023 J.M.F.C.,KHARIAR(Nuapada) CT/0000252/2023
172	D-CRLMC/28838/2025 CRLMC/3808/2025	PURNA CHANDRA PATRA VS STATE OF ODISHA(VIG.)	BIBHU PRASAD DAS VS	BALASORE VIGILANCE /52 /2009 SPL.JUDGE(VIG.),KEONJHAR(Kendujhar) GR/0000020/2011
173	D-CRLMC/28000/2025 CRLMC/3809/2025	KHIROD KUMAR SAHU @ GAGU VS STATE OF ODISHA	GYANA RANJAN DHAL VS	BADAGODA P.S. /492 /2023 3RD A.D.J., BHUBANESWAR(Khordha) TR/0000475/2023
174	D-CRLMC/27564/2025 CRLMC/3810/2025	RAGHUNATH SAHOO VS STATE OF ODISHA(VIG.)	DIGAMBARA MISHRA VS	SAMBALPUR VIGILANCE /93 /2011 SPL.JUDGE (VIG), SUNDERGARH(Sundargarh) CT/0000023/2013
175	D-CRLMC/28652/2025 CRLMC/3811/2025	SESHAN NAYAK@ DHIRENDRA KUMAR ROUSTRAY VS STATE OF ODISHA	JNYANANANDA PANDA VS	FATEGARH /71 /2012 A.D.J.,NAYAGARH(Nayagarh) ST/0000138/2012
176	D-CRLMC/28662/2025 CRLMC/3812/2025	MAGUNI JUANGA VS STATE OF ODISHA	KARUNAKAR GAYA VS	TELKOI /96 /2019 AD-HOC A.D.J.(FTSC),KEONJHAR(Kendujhar) Spl/0000071/2019
177	D-CRLMC/28679/2025 CRLMC/3813/2025	MANGU MALLIK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	JENAPUR /193 /2025 J.M.F.C.,CHANDIKHOLE(Jajapur) CT/0001046/2015
178	D-CRLMC/28681/2025 CRLMC/3814/2025	BUDHIA@PRAFULLA MAHAKUD VS STATE OF ODISHA	AMULYA RATNA PANDA VS	NILGIRI /132 /2025 S.D.J.M.,NILAGIRI(Baleshwar) CT/0000224/2025
179	D-CRLMC/28867/2025 CRLMC/3815/2025	SANTOSH SAHU VS STATE OF ODISHA	JNYANANANDA PANDA VS	MUDANPUR RAMPUR /175 /2025 J.M.F.C.,MADANPUR-RAMPUR(Kalahandihari) CT/0000340/2025
180	D-CRLMC/28874/2025 CRLMC/3816/2025	TUNA BARIK VS STATE OF ODISHA	AMITAV TRIPATHY VS	KANTAMAL /237 /2024 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000153/2024
181	D-CRLMC/28912/2025 CRLMC/3817/2025	GIRISH CHANDRA BEHERA VS STATE OF ODISHA	NIRMAL CHANDRA MOHANTY VS	BARIPADA TOWN /74 /2024 SPECIAL JUDGE (POCSO), BARIPADA(Mahangadipali) Spl/0000009/2024

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182	D-CRLMC/29063/2025 CRLMC/3818/2025	DURGA PRASAD SAMAL VS GOURI KUMAR SAHOO@SAMAL	OM SWARUP VS	KHARABEL NAGAR P.S. /266 /2025 S.D.J.M.,BHUBANESWAR(Khordha) CT/0001029/2025
183	D-CRLMC/27966/2025 CRLMC/3819/2025	RAMESH BANGOLA VS STATE OF ODISHA	RABINDRA NATH PRUSTY VS	KHARIAR /235 /2013 A.D.J.,NAWAPARA(Nuapada) ST/0000049/2016
184	D-CRLMC/27998/2025 CRLMC/3820/2025	KHIROD KUMAR SAHU @ GAGU VS STATE OF ODISHA	GYANA RANJAN DHAL VS	LAXMISAGAR P.S. /352 /2021 3RD A.D.J., BHUBANESWAR(Khordha) TR/0000503/2021
185	D-CRLMC/28881/2025 CRLMC/3821/2025	LAXMINARAYAN DEEPAK RANJAN DAS VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	//0 J.M.F.C.,SORO(Baleshwar) 2(C)CC/0000006/2018
186	D-CRLMC/28896/2025 CRLMC/3822/2025	BHARAT PRADHAN VS STATE OF ODISHA	DEBA KUMAR RATH VS	BHARATPUR PS /419 /2025 J.M.F.C.(V),BHUBANESWAR(Khordha) CT/0001298/2025
187	D-CRLMC/28141/2025 CRLMC/3823/2025	NISHANT PRAKASH JAISWAL VS STATE OF ODISHA (OPID)	DIPTIREKHA NANDA VS	EOW,BHUBANESWAR /21 /2022 PRESIDING OFFICER, DESIGNATED CO CT/0000012/2022
188	D-CRLMC/28864/2025 CRLMC/3824/2025	SALIL KUMAR NAG VS STATE OF ODISHA	JAYADEBA BEHERA VS	PATNAGARH /100 /2025 S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH GR/0000384/2025
189	D-CRLMC/28846/2025 CRLMC/3825/2025	PURNA CHANDRA PATRA VS STATE OF ODISHA(VIG.)	BIBHU PRASAD DAS VS	BALASORE VIGILANCE /53 /2009 SPL.JUDGE(VIG.),KEONJHAR(Kendujhar) GR/0000021/2011
190	D-CRLMC/28850/2025 CRLMC/3826/2025	PURNA CHANDRA PATRA VS STATE OF ODISHA(VIG.)	BIBHU PRASAD DAS VS	BALASORE VIGILANCE /54 /2009 SPL.JUDGE(VIG.),KEONJHAR(Kendujhar) GR/0000022/2011
191	D-CRLMC/29154/2025 CRLMC/3827/2025	HARIHAR MISHRA VS E.O.W.,BHUBANESWAR	MANAS RANJAN BAUG VS	// () //
192	D-CRLMC/28245/2025 CRLMC/3828/2025	JAYA PRAKASH SAHOO @ SAHU VS STATE OF ODISHA	RAJANIKANTA DASH VS	KESINGA /262 /2025 J.M.F.C., KESINGA(Kalahandi) CT/0000256/2025
193	D-CRLMC/29173/2025	DR.RABINDRA KUMAR JENA	PRATEIK PARIJA	CUTTACK VIGILANCE /18 /2017

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	CRLMC/3829/2025	VS STATE OF ODISHA(VIG.)	VS	SPL.JUDGE (VIG),CUTTACK(Cuttack) GR/000062/2017
194	D-CRLMC/28619/2025 CRLMC/3830/2025	AKASH BEHERA VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	PATKURA /450 /2022 S.D.J.M.,KENDRAPARA(Kendrapara) GR/0002309/2022
195	D-CRLMC/28703/2025 CRLMC/3831/2025	BRAJAKISHORE BISWAL @ MANTU VS STATE OF ODISHA	SURENDRA KUMAR BISWAL VS	BALIAPAL /20 /2021 SPECIAL JUDGE,BALASORE(Baleshwar) Spl/0000015/2021
196	D-CRLMC/28704/2025 CRLMC/3832/2025	JITU KALET VS STATE OF ODISHA	CHANDAN SAMANTARAY VS	DUNGURIPALI /47 /2012 J.M.F.C.,RAMPUR(Sonepur) GR/0000074/2012
197	D-CRLMP/28064/2025 CRLMP/1207/2025	SURENDRA NARAYAN RATH VS STATE OF ODISHA	LAMBODOR ACHARI VS	BHANJIAGAR /51 /2000 () //
198	D-CRLMP/25578/2025 CRLMP/1208/2025	BHAVANI PANIGRAHI VS STATE OF ODISHA	MANOJ KUMAR NAYAK VS	// () //
199	D-CRLMP/28301/2025 CRLMP/1209/2025	KASIS BEGUM VS STATE OF ODISHA	AMULYA RATNA PANDA VS	DASARATHPUR /163 /2025 () //
200	D-CRLMP/25757/2025 CRLMP/1210/2025	CHANDRAKANTA SABAT VS SECY,HOME (STATE)	VS	SIMULIA /227 /2023 () //
201	D-CRLMP/28304/2025 CRLMP/1211/2025	Z ENGINEERS CONSTRUCTION PVT. LTD., KHURDA VS STATE OF ODISHA	ABHINANDAN PRADHAN VS	CHANDRASEKHARPUR /212 /2019 () //
202	D-CRLMP/28524/2025 CRLMP/1212/2025	MANASH KUMAR BARIK VS STATE OF ODISHA	MAHESWAR JATI VS	// () //
203	D-CRLMP/28419/2025 CRLMP/1213/2025	ABHIMANYU SAHOO VS STATE OF ODISHA	AMULYA RATNA PANDA VS	//0 () //
204	D-CRLMP/28406/2025 CRLMP/1214/2025	PRANATI MALLICK VS	MD. GOLAM MADANI VS	//0 JUDGE FAMILY COURT,BHUBANESWA

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205	D-CRLMP/28682/2025 CRLMP/1215/2025	STATE OF ODISHA ABHIMANYU SAHOO VS	AMULYA RATNA PANDA VS	CRL.EXN/0000031/2023 //0 ()
206	D-CRLMP/28305/2025 CRLMP/1216/2025	STATE OF ODISHA SUSHIL KUMAR SAHOO @ GANESH VS	PRONOY MOHANTY VS	// NADANAKANAN P.S. /222 /2025 ()
207	D-CRLMP/28376/2025 CRLMP/1217/2025	STATE OF ODISHA SAROJ KUMAR JENA VS	SATRUGHNA DASH (A) VS	// // ()
208	D-CRLMP/28306/2025 CRLMP/1218/2025	STATE OF ODISHA DR AMIYA RANJAN BARIK VS	SOUBHAGYA SWAIN VS	// NISCHINTAKOILI /33 /2025 ()
209	D-CRLMP/28792/2025 CRLMP/1219/2025	STATE OF ODISHA JOGESH CHANDRA SUKLA VS	SATYABHUSAN DAS VS	// //0 JUDGE, FAMILY COURT, NAYAGARH(N
210	D-CRLMP/27684/2025 CRLMP/1220/2025	KSHANAPRAVA PANDA PADMA BEHERA VS	SUSANTA KUMAR TRIPATHY VS	CRLMP/0000204/2023 CHOUDWAR /453 /2025 ()
211	D-CRLMP/28992/2025 CRLMP/1221/2025	STATE OF ODISHA SRIRAM PRASAD VS	NAIBEDYA PRASAD SAMAL VS	// INFOCITY PS /411 /2025 ()
212	D-CRLMP/26780/2025 CRLMP/1222/2025	STATE OF ODISHA ANANTA BHOI VS	SUBRAT SAMAL VS	// //0 JUDGE FAMILY COURT,CUTTACK(Cutt
213	D-CRLMP/27849/2025 CRLMP/1223/2025	KIRAN HOTA SUDHAKAR MALIK VS	PRADEEP KUMAR DASH VS	EC/0000010/2021 // ()
214	D-CRLMP/28181/2025 CRLMP/1224/2025	STATE OF ODISHA SUKANTI MALIK VS	SUBASH CHANDRA ROUT VS	// PATTAMUNDAI /325 /2024 ()
215	D-CRLMP/28499/2025 CRLMP/1225/2025	STATE OF ODISHA PALI BEWA VS	BIDYADHAR MANSING VS	// //0 ()
		STATE OF ODISHA		//

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216	D-CRLMP/28536/2025 CRLMP/1226/2025	RUNULATA PANDA VS STATE OF ODISHA	BIPLABA P.B. BAHALI VS	//0 () //
217	D-CRLMP/28644/2025 CRLMP/1227/2025	MD. QUASIM VS DEPUTY COMMNR. OF POLICE, CUTTACK	DIPTIRANJAN MOHPATRA VS	//0 () //
218	D-CRLREV/27930/2025 CRLREV/678/2025	BRUNDABANA PADHEE VS STATE OF ODISHA	SASWAT KUMAR ACHARYA VS	SAMBALPUR VIGILANCE /51 /2012 SPECIAL JUDGE(VIG),BARGARH(Bargarh) CT/0000044/2014
219	D-CRP/38143/2025 CRP/39/2025	M/S. SHAGUN, GANJAM VS LAXMAN KUMAR SAHU	DEBARAJ MOHANTY VS	// CIVIL JUDGE (SD),BERHAMPUR(Ganjam) CS/0000114/2023
220	D-FAO/35988/2025 FAO/428/2025	STATE OF ODISHA VS PRATAP KESHARI SARANGI	AISHWARYA DASH,A.S.C VS	// STATE EDUCATION TRIBUNAL,BHUBANESWAR Gia/0000735/2013
221	D-FAO/37688/2025 FAO/429/2025	SUCHITRA BISWAS@BOSE VS UNION OF INDIA	SATYABAN SAHOO VS	// RAILWAY CLAIMS TRIBUNAL, BHUBANESWAR Oa/0000198/2024
222	D-MACA/29506/2025 MACA/1044/2025	D.M., NEW INDIA ASSURANCE CO.LTD., BBSR VS SABITA PARIDA	RAMANI RANJAN MOHANTY VS	// 6TH MACT, NIMAPARA(Puri) Mac/0000014/2021
223	D-MACA/37717/2025 MACA/1045/2025	MINATI PARIDA VS KAMALESH PARIDA	PRADEEP KUMAR MISHRA VS	// III M.A.C.T.,BHUBANESWAR(Khordha) Mac/0000182/2021
224	D-MACA/37735/2025 MACA/1046/2025	DHANESWAR MOHAPATRA VS B.M.,LIC OF INDIA,KHURDA	PRADEEP KUMAR MISHRA VS	// III M.A.C.T.,BHUBANESWAR(Khordha) Mac/0000378/2011
225	D-MACA/37772/2025 MACA/1047/2025	NANDAKISHOR BISWAL VS PRASHANTA KUMAR SAHOO	BISHNU BRATA SINGH VS	// 1ST M.A.C.T.,BHADRAK(Bhadrak) Mac/0000184/2021
226	D-MACA/37874/2025 MACA/1048/2025	RAMESH CHANDRA PRADHAN VS SANTOSH KUMAR PATRA	KALPATARU PANIGRAHI VS	// II MACT (SD),BERHAMPUR(Ganjam) Mac/0000196/2019
227	D-MACA/34903/2025	ICICI LOMBARD INSURANCE CO.LTD.,SUNDARGARH	RIMJHIMBALA PATI	//

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	MACA/1049/2025	VS RINA KUMARI SAHU	VS	A.D.J.,KUCHINDA(Sambalpur) Mac/0000011/2024
228	D-MACA/38520/2025 MACA/1050/2025	SANKARSAN SAHU VS PARTHAV PANIGRAHY	DEBASISH PATNAIK VS	// II MACT (SD),BERHAMPUR(Ganjam) Mac/0000141/2023
229	D-MACA/38215/2025 MACA/1051/2025	DILLIP KUMAR MALIK VS MADAN MOHAN PUHAN	PRADEEP KUMAR MISHRA VS	// III M.A.C.T.,BHUBANESWAR(Khordha) Mac/0000156/2023
230	D-MACA/38188/2025 MACA/1052/2025	R. RAMAHARI BEHERA VS MADHU SUDAN PANDA	PRADEEP KUMAR MISHRA VS	// III MACT,PURI(Puri) Mac/0000275/2016
231	D-MACA/30347/2025 MACA/1053/2025	D.M.,FUTURE GENERALI INDIA INSURANCE CO. LTD. VS ANJALI PRUSTY	ADAM ALI KHAN VS	// 1ST M.A.C.T., KENDRAPARA(Kendrapara) Mac/0000011/2019
232	D-MATA/36274/2025 MATA/361/2025	LINA KUMBHAR@MAHARANA VS SANTOSH KUMBHAR	GHANASHYAM NAMTOAR VS	// JUDGE FAMILY COURT,ROURKELA(Su CP/0000195/2021
233	D-MATA/36902/2025 MATA/362/2025	MANASA KUMAR SATPATHY VS DRAUPADI DASH	NIRANJAN SINGH (1) VS	// JUDGE,FAMILY COURT,ANGUL(Anugul CP/0000048/2024
234	D-MATA/38500/2025 MATA/363/2025	NIRUPAMA PANDA VS DEBA PRASAD ACHARYA	ARJUNA CHARANA BEHERA VS	// JUDGE FAMILY COURT,KHURDA(Khor CP/0000214/2024
235	D-OTAPL/31785/2025 OTAPL/71/2025	COMMISSIONER OF CUSTOMS(PREVENTIVE), BHUBANESWAR VS M/S DISHA REALCON PVT LTD.	TUSHAR KANTI SATAPATHY,SR.S.C VS	// (//
236	D-RPFAM/35515/2025 RPFAM/281/2025	DEBASISH SAHOO @ DEBASHISA SAHOO VS RITU PURNIMA POTHAL	DEBASIS PANIGRAHI VS	// JUDGE, FAMILY COURT, NABARANGP Crp/0000029/2020
237	D-RPFAM/38275/2025 RPFAM/282/2025	DHANESWAR NAIK VS BHRAMARBAR NAIK	RAJESH KUMAR MAHAPATRA VS	// JUDGE,FAMILY COURT,ANGUL(Anugul Crp/0000025/2023
238	D-RSA/32254/2025 RSA/465/2025	BAMUDI MUKTA VS	DEBARAJ MOHANTY VS	// 3RD A.D.J.-CUM-SPL.JUDGE, BERHAMP

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239	D-RSA/35122/2025 RSA/466/2025	GOLAPALI CHHAYALU PRADHAN FAGU PRADHAN VS BRUNDABAN DASH	MAHESWAR MOHANTY VS	RFA/0000005/2022 // 3RD ADDL. DISTRICT JUDGE,PURI(Puri)
240	D-RSA/34859/2025 RSA/467/2025	JENAMANI SA VS RAMCHANDRA BEHERA	ABHAYA KUMAR SHARMA VS	RFA/0000007/2021 // DISTRICT AND SESSIONS JUDGE,JHAR
241	D-RSA/35266/2025 RSA/468/2025	SARATHI@PAKAN SAHU@PATRA VS BRAJA KISHORE PRUSTY	PRABIN DAS VS	RFA/0000031/2022 // DIST.& SESSIONS JUDGE,JAJPUR(Jajapu
242	D-TRP(C)/36443/2025 TRP(C)/341/2025	SUBHRAKANTI SAHOO VS AVAYA PRASAD SAHOO	SUKANTA KUMAR PANDA VS	RFA/0000053/2023 // CIVIL JUDGE (SD),ATHGARH(Cuttack)
243	D-TRP(C)/37810/2025 TRP(C)/342/2025	SUCHISMITA MAHANTA VS JITU RAM MAHANTA	TUSAR KANTA MAHANTA VS	Mat/0000085/2024 // JUDGE FAMILY COURT-II,BHUBANESW
244	D-WA/35227/2025 WA/1548/2025	RATHI STEEL AND POWER LTD.,NEW DELHI VS MAHANADI COALFIELDS LIMITED, BURLA	DEBESH PANDA VS	CP/0000411/2025 // ()
245	D-WA/38259/2025 WA/1549/2025	DR. SWADHEENA PATRO VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// // ()
246	D-WA/28797/2025 WA/1550/2025	STATE OF ODISHA VS MAHESH KUMAR NAYAK	SASWAT DAS, A.G.A VS	// // ()
247	D-WA/37467/2025 WA/1551/2025	STATE OF ODISHA VS HRUDANANDA BEHERA	SURYA NARAYAN PATNAIK,A.G.A VS	// // ()
248	D-WP(C)/38482/2025 WP(C)/26293/2025	BHASKAR CHANDRA TRIPATHY VS PRINCIPAL D.A.V. SCHOOL, KALINGA NAGAR, BBSR	GYANENDRA CHANDRA SWAIN VS	// // ()
249	D-WP(C)/37531/2025 WP(C)/26294/2025	ANASHUYA JAGATI VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	// // ()

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250	D-WP(C)/36584/2025 WP(C)/26295/2025	SUMANTA MOHAPATRA VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// 0 //
251	D-WP(C)/38106/2025 WP(C)/26296/2025	SUSIL KUMAR MOHAPATRA VS STATE OF ODISHA	BIYOTKESH MOHANTY VS	// 0 //
252	D-WP(C)/37904/2025 WP(C)/26297/2025	KISHORI SAHU VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //
253	D-WP(C)/37936/2025 WP(C)/26298/2025	MANORANJAN MISHRA VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
254	D-WP(C)/37921/2025 WP(C)/26299/2025	DURYODHAN PRADHAN VS STATE OF ODISHA	ATUL TRIPATHY VS	// 0 //
255	D-WP(C)/38037/2025 WP(C)/26300/2025	GOLAKH DAS VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	// 0 //
256	D-WP(C)/37378/2025 WP(C)/26301/2025	BERHAMPUR GPLF, BALESWAR VS STATE OF ODISHA	RAMA CHANDRA JENA VS	// 0 //
257	D-WP(C)/37962/2025 WP(C)/26302/2025	PUTTA KANAK RAJU VS STATE OF ODISHA	ABINASH ROUSTRAY VS	// 0 //
258	D-WP(C)/38125/2025 WP(C)/26303/2025	PURUSOTTAM RANA VS TAHASILDAR-CUM-COMPETENT AUTHORITY, LAO, DEOGARH	AKSHAYA KUMAR SAHOO VS	// 0 //
259	D-WP(C)/38049/2025 WP(C)/26304/2025	PABITRA MOHAN SAHOO VS STATE OF ODISHA	NIRANJAN BISWAL VS	// 0 //
260	D-WP(C)/37638/2025 WP(C)/26305/2025	JANLA GRAMPANCHAYAT LEVEL FEDERATION,JATANI BLOCK,KHURDA VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// 0 //
261	D-WP(C)/38115/2025	M/S NIRAKAR SECURITY AND CONSULTANCY SERVICES PVT LTD., CUTTACK	KANANBALA ROY CHOUDHURY	//

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	WP(C)/26306/2025	VS THE COMMISSIONER CGST, CX AND CUSTOMS, BBSR	VS	0 //
262	D-WP(C)/38187/2025 WP(C)/26307/2025	BHAVIKA GANDHI VS INCOMR TAX OFFICER SUNDERGARH	MUKESH PANDA VS	// 0 //
263	D-WP(C)/37712/2025 WP(C)/26308/2025	BIRUN GPLF, BALASORE VS STATE OF ORISSA	AMIT PRASAD BOSE VS	// 0 //
264	D-WP(C)/38355/2025 WP(C)/26309/2025	GYANA RANJAN BEHERA VS STATE OF ODISHA	ANUP KUMAR PATNAIK VS	// 0 //
265	D-WP(C)/37927/2025 WP(C)/26310/2025	DILLIP KUMAR BISWAL VS STATE OF ODISHA	DEEPAK GOCHHAYAT VS	// 0 //
266	D-WP(C)/38362/2025 WP(C)/26311/2025	JAGABANDHU PRADHAN VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
267	D-WP(C)/36694/2025 WP(C)/26312/2025	KRIPAL SINGH VS ROURKELA MUNICIPAL CORPORATION, SUNDARGARH	SAYANTAN PANDA VS	// 0 //
268	D-WP(C)/38365/2025 WP(C)/26313/2025	ARAKHITA MALLICK VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
269	D-WP(C)/31574/2025 WP(C)/26314/2025	SAILABALA BISWAL VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
270	D-WP(C)/37924/2025 WP(C)/26315/2025	KULASARA GRAMA PANCHAYAT LEVEL FEDERATION, NAYAGARH VS STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //
271	D-WP(C)/37986/2025 WP(C)/26316/2025	DADHA GRAM PANCHAYAT LEVEL FEDERATION, KHORDHA VS STATE OF ODISHA	AMBUJA BANDHU PARIDA VS	// 0 //
272	D-WP(C)/31579/2025 WP(C)/26317/2025	SUSHREE SANGITA SAMANTARAY VS	MAHENDRA KUMAR SAHOO VS	// 0

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273	D-WP(C)/29578/2025 WP(C)/26318/2025	STATE OF ODISHA AKSHAYA KUMAR ROUT VS	SASHIBHUSAN DAS VS	// // ()
274	D-WP(C)/38560/2025 WP(C)/26319/2025	STATE OF ODISHA M/S METRO BUILDERS (ORISSA) PVT LTD VS	AFRAAZ SUHAIL VS	// // ()
275	D-WP(C)/37922/2025 WP(C)/26320/2025	ODISHA REAL ESTATE REGULATORY AUTHORITY, BBSR DILLIP KUMAR BISWAL VS	DEEPAK GOCHHAYAT VS	// // ()
276	D-WP(C)/38172/2025 WP(C)/26321/2025	STATE OF ODISHA BALAJI MOHANTY VS	BISWAJIT MOHAPATRA VS	// // ()
277	D-WP(C)/37340/2025 WP(C)/26322/2025	STATE OF ODISHA TARANI PRASANNA DAS VS	NIHAL RATH VS	// // ()
278	D-WP(C)/28785/2025 WP(C)/26323/2025	CHANCELLOR, OUAT, BBSR LAMBODAR NAYAK VS	KARUNAKAR RATH VS	// // ()
279	D-WP(C)/31624/2025 WP(C)/26324/2025	UNION OF INDIA SK. NASIR ALI VS	MOHAMMED RIAZ VS	// // ()
280	D-WP(C)/38148/2025 WP(C)/26325/2025	THE STATE OF ODISHA KISHOR CHANDRA NAIK @ DAMB VS	ABHILASH MISHRA VS	// // ()
281	D-WP(C)/37898/2025 WP(C)/26326/2025	STATE OF ODISHA SHYAMA SUNDAR DIKHIT VS	PRAMODA KUMAR DASH VS	// // ()
282	D-WP(C)/37990/2025 WP(C)/26327/2025	STATE OF ODISHA BARIMUNDA GRAM PANCHAYAT LEVEL FEDERATION, KHORDHA VS	AMBUJA BANDHU PARIDA VS	// // ()
283	D-WP(C)/31823/2025 WP(C)/26328/2025	STATE OF ODISHA SABITA SAMAL VS	MAHENDRA KUMAR SAHOO VS	// // ()
		STATE OF ODISHA		//

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284	D-WP(C)/37058/2025 WP(C)/26329/2025	GOKUL CHANDRA PRADHAN VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //
285	D-WP(C)/34549/2025 WP(C)/26330/2025	CHATURA PADHAN VS STATE OF ODISHA	RABINDRA NATH PAL VS	// 0 //
286	D-WP(C)/37901/2025 WP(C)/26331/2025	KUMARI BANABASI SUNA VS STATE OF ODISHA	MOHIT KUMAR PATI VS	// 0 //
287	D-WP(C)/38042/2025 WP(C)/26332/2025	USHARANI MANGARAJ VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
288	D-WP(C)/37217/2025 WP(C)/26333/2025	KARANJIA GRAM PANCHAYAT LEVEL FEDERATION, BALASORE VS STATE OF ODISHA	GOPAL KRUSHNA MOHANTY VS	// 0 //
289	D-WP(C)/35393/2025 WP(C)/26334/2025	MANAS RANJAN SAHOO VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //
290	D-WP(C)/35960/2025 WP(C)/26335/2025	DILLIP KUMAR KHATAI VS CENTRAL BOARD OF DIRECT TAXES (CBDT)	CHITRASEN PARIDA VS	// 0 //
291	D-WP(C)/37542/2025 WP(C)/26336/2025	TENTEI GRAM PANCHAYAT LEVEL FEDERATION, BALASORE VS STATE OF ODISHA	BHARAT CHANDRA PANDA VS	// 0 //
292	D-WP(C)/37224/2025 WP(C)/26337/2025	PATRIPAL GRAM PANCHAYAT LEVEL FEDERATION, BALASORE VS STATE OF ODISHA	GOPAL KRUSHNA MOHANTY VS	// 0 //
293	D-WP(C)/37814/2025 WP(C)/26338/2025	BAIJANTI MOHANTY VS STATE OF ODISHA	SUBRAT SATPATHY VS	// 0 //
294	D-WP(C)/37310/2025 WP(C)/26339/2025	GANDARDA GRAM PANCHAYAT LEVEL FEDERATION, BALASORE VS STATE OF ODISHA	GOPAL KRUSHNA MOHANTY VS	// 0 //
295	D-WP(C)/37045/2025	HIMANSHU SEKHAR NANDA	ADITYA NARAYAN RAY	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/26340/2025	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/37291/2025 WP(C)/26341/2025	BHURTIGARH PANCHAYAT, STARIYA SANGHA, KALAHANDI VS STATE OF ODISHA	PRASANT KUMAR MISHRA VS	// 0 //
297	D-WP(C)/37318/2025 WP(C)/26342/2025	BIRUAN GRAM PANCHAYAT LEVEL FEDERATION, BALASORE VS STATE OF ODISHA	GOPAL KRUSHNA MOHANTY VS	// 0 //
298	D-WP(C)/37321/2025 WP(C)/26343/2025	MANGALPUR GRAM PANCHAYAT LEVEL FEDERATION, BALASORE VS STATE OF ODISHA	GOPAL KRUSHNA MOHANTY VS	// 0 //
299	D-WP(C)/36946/2025 WP(C)/26344/2025	PABITRA KUMAR BEHERA VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
300	D-WP(C)/37641/2025 WP(C)/26345/2025	JAMBHIRAI GPLF, BALIAPAL BLOCK, BALASORE VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// 0 //
301	D-WP(C)/37642/2025 WP(C)/26346/2025	DEULA G.P MAHASANGHA FEDERATION,BALIAPAL BLOCK,BALASORE VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// 0 //
302	D-WP(C)/38075/2025 WP(C)/26347/2025	AJAYA KUMAR BEHERA VS STATE OF ODISHA	DEEPALI MOHAPATRA VS	// 0 //
303	D-WP(C)/38408/2025 WP(C)/26348/2025	PADMA JAGARANGA VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
304	D-WP(C)/37693/2025 WP(C)/26349/2025	ODIAPALI GRAM PANCHAYAT STARIYA SANGHA, ODIAPALI,BOLANGIR VS STATE OF ODISHA	PRASANT KUMAR MISHRA VS	// 0 //
305	D-WP(C)/37578/2025 WP(C)/26350/2025	SARASWATIPUR GRAM PANCHAYAT LEVEL FEDERATION, BALASORE VS STATE OF ODISHA	GOPAL KRUSHNA MOHANTY VS	// 0 //
306	D-WP(C)/37704/2025 WP(C)/26351/2025	GHUMASAR GRAM PANCHAYAT STARIYA MAHASANGHA, GHUMSAR,BOLANGIR VS	PRASANT KUMAR MISHRA VS	// 0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
307	D-WP(C)/36997/2025 WP(C)/26352/2025	STATE OF ODISHA TULASI SAHOO VS	ANAM CHARAN PANDA VS	// // 0
308	D-WP(C)/37584/2025 WP(C)/26353/2025	STATE OF ODISHA MAA DURGADEVI GRAM PANCHAYAT LEVEL FEDERATION, BALASORE VS	GOPAL KRUSHNA MOHANTY VS	// // 0
309	D-WP(C)/37750/2025 WP(C)/26354/2025	STATE OF ODISHA DASBIDYADHARPUR GRAM PANCHAYAT LEVEL FEDERATION, PURI VS	SUKANTA KUMAR DALAI VS	// // 0
310	D-WP(C)/37752/2025 WP(C)/26355/2025	STATE OF ODISHA SARANGAJODI GRAM PANCHAYAT LEVEL FEDERATION, PURI VS	SUKANTA KUMAR DALAI VS	// // 0
311	D-WP(C)/37888/2025 WP(C)/26356/2025	STATE OF ODISHA SARAT KUMAR GAJENDRA VS	LAXMAN PRADHAN VS	// // 0
312	D-WP(C)/37715/2025 WP(C)/26357/2025	COLLECTOR AND DISTRICT MAGISTRATE, KHORDHA BALAPUR GRAM PANCHAYAT LEVEL FEDERATION, PURI VS	SUKANTA KUMAR DALAI VS	// // 0
313	D-WP(C)/34072/2025 WP(C)/26358/2025	STATE OF ODISHA MADHAB PRASAD MISRA VS	AMITAV TRIPATHY VS	// // 0
314	D-WP(C)/38025/2025 WP(C)/26359/2025	STATE OF ODISHA ARJUN PRASAD DAS VS	PRABIN DAS VS	// // 0
315	D-WP(C)/37755/2025 WP(C)/26360/2025	STATE OF ODISHA ALGUM GRAM PANCHAYAT LEVEL FEDERATION, PURI VS	SUKANTA KUMAR DALAI VS	// // 0
316	D-WP(C)/36702/2025 WP(C)/26361/2025	STATE OF ODISHA RAJESH KUMAR JENA VS	BRAJA MOHAN SARANGI VS	// // 0
317	D-WP(C)/37800/2025 WP(C)/26362/2025	R.T.O., JAGATSINGHPUR ALISA GRAM PANCHAYAT LEVEL FEDERATION, PURI VS	SUKANTA KUMAR DALAI VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
318	D-WP(C)/36865/2025 WP(C)/26363/2025	M/S. ASHOK PANDA, DHENKANAL VS CT AND GST OFFICER, DHENKANAL CIRCLE	BIBHUTI BHUSAN PANDA VS	// 0 //
319	D-WP(C)/38440/2025 WP(C)/26364/2025	SRIRAM HOSPITAL, GANJAM VS STATE OF ODISHA	ADISHA MOHANTY VS	// 0 //
320	D-WP(C)/37757/2025 WP(C)/26365/2025	KETAKIPATANA GRAM PANCHAYAT LEVEL FEDERATION, PURI VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
321	D-WP(C)/34420/2025 WP(C)/26366/2025	RUPA PARIDA VS GOVT. OF ODISHA	GOPINATH MISHRA VS	// 0 //
322	D-WP(C)/36869/2025 WP(C)/26367/2025	M/S. SANAT KUMAR JENA, NAYAGARH VS SUPDT., GOODS AND SERVICE TAX, NAYAGARH CIRCLE	BIBHUTI BHUSAN PANDA VS	// 0 //
323	D-WP(C)/38038/2025 WP(C)/26368/2025	SURYAKANTA ROUT VS THE REGISTRAR COOPERATIVE SOCIETIES, ODISHA, BBSR	BAIDHAR SAHOO VS	// 0 //
324	D-WP(C)/37808/2025 WP(C)/26369/2025	PENTHAPADA GRAM PANCHAYAT LEVEL FEDERATION, PURI VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
325	D-WP(C)/36916/2025 WP(C)/26370/2025	MANJULA PATTOJASHI VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
326	D-WP(C)/37900/2025 WP(C)/26371/2025	DAHAPADA GRAMA PANCHAYAT LEVEL FEDERATION, BALASORE VS STATE OF ODISHA	GOPAL KRUSHNA MOHANTY VS	// 0 //
327	D-WP(C)/38071/2025 WP(C)/26372/2025	SUGO, PANCHAYATA STARIYA MAHILA NAHASANGHA, BALASORE VS STATE OF ODISHA	PRATIK DASH VS	// 0 //
328	D-WP(C)/36399/2025 WP(C)/26373/2025	BALARAM RAY VS STATE OF ODISHA	KAMALAKANTA NAYAK VS	// 0 //
329	D-WP(C)/37920/2025	TUNDRA GRAM PANCHAYAT LEVEL FEDERATION, BALASORE	GOPAL KRUSHNA MOHANTY	//

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	WP(C)/26374/2025	VS STATE OF ODISHA	VS	0 //
330	D-WP(C)/37247/2025 WP(C)/26375/2025	GANESH RAM GARTIA VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	// 0 //
331	D-WP(C)/38089/2025 WP(C)/26376/2025	NIRAD KUMAR MOHAPATRA VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //
332	D-WP(C)/37254/2025 WP(C)/26377/2025	DARPANARAYANPUR GRAMA PANCHAYAT LEVEL FEDERATION, NAYAGARH VS STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //
333	D-WP(C)/35949/2025 WP(C)/26378/2025	UPENDRA NATH MOHANTA VS STATE OF ORISSA	PRAFULLA CHANDRA ACHARYA VS	// 0 //
334	D-WP(C)/36402/2025 WP(C)/26379/2025	DIGAMBAR DAS VS STATE OF ODISHA	KAMALAKANTA NAYAK VS	// 0 //
335	D-WP(C)/37248/2025 WP(C)/26380/2025	PANKAJ KUMAR KANAR VS STATE OF ODISHA	AKHYAYA KUMAR MISRA VS	// 0 //
336	D-WP(C)/37250/2025 WP(C)/26381/2025	BRUNDABANPUR GRAMA PANCHAYAT LEVEL FEDERATION, NAYAGARH VS STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //
337	D-WP(C)/37256/2025 WP(C)/26382/2025	CHANDAPUR GRAMA PANCHAYAT LEVEL FEDERATION, NAYAGARH VS STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //
338	D-WP(C)/30812/2025 WP(C)/26383/2025	RABINDRA KUMAR SENAPATI VS THE SECRETARY, CUTTACK CENTRAL CO-OPERATIVE BANK LTD.,CUTTACK	LALIT MOHAN NANDA VS	// 0 //
339	D-WP(C)/38422/2025 WP(C)/26384/2025	MAMATA SHAKTI SANCHAYIKA MAHASANGHA, BALANGIR VS STATE OF ODISHA	ATULTRIPATHY VS	// 0 //
340	D-WP(C)/38299/2025 WP(C)/26385/2025	MAHARAJPUR GRAM PANCHAYAT LEVEL FEDERATION, MAHARAJPUR,BALASOREGOPAL KRUSHNA MOHANTY VS	VS	// 0

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341	D-WP(C)/36966/2025 WP(C)/26386/2025	STATE OF ODISHA BADASARA GRAMA PANCHAYAT LEVEL FEDERATION, NAYAGARH VS	AMITAV TRIPATHY VS	// // 0
342	D-WP(C)/37251/2025 WP(C)/26387/2025	STATE OF ODISHA GOURANGAPUR GRAMA PANCHAYAT LEVEL FEDERATION, NAYAGARH VS	AMITAV TRIPATHY VS	// // 0
343	D-WP(C)/38304/2025 WP(C)/26388/2025	STATE OF ODISHA KHARID MUKHURA GRAM PANCHAYAT LEVEL FEDERATION, BALESWAR VS	GOPAL KRUSHNA MOHANTY VS	// // 0
344	D-WP(C)/36245/2025 WP(C)/26389/2025	STATE OF ODISHA ANIL KUMAR JENA VS	SANDEEP KUMAR JENA VS	// // 0
345	D-WP(C)/37235/2025 WP(C)/26390/2025	THE INCOME TAX OFFICER, JAJPUR-WARD, JAJPUR BAUNSA GADA GRAMA PANCHAYAT LEVEL FEDERATION, NAYAGARH VS	AMITAV TRIPATHY VS	// // 0
346	D-WP(C)/37777/2025 WP(C)/26391/2025	STATE OF ODISHA BINOD DAS VS	DEBIDUTTA MOHAPATRA VS	// // 0
347	D-WP(C)/38372/2025 WP(C)/26392/2025	STATE OF ODISHA PUJARIGUDA PANCHAYAT STARIYA MAHILA SANGHA, RAYAGADA VS	DR. PRASANTA KUMAR MISHRA VS	// // 0
348	D-WP(C)/36237/2025 WP(C)/26393/2025	STATE OF ODISHA KANANBALA SAHOO VS	RASHMI KANTA ACHARYA VS	// // 0
349	D-WP(C)/36576/2025 WP(C)/26394/2025	STATE OF ODISHA PHULA LATA PAGAL VS	KSHIROD KUMAR ROUT VS	// // 0
350	D-WP(C)/37778/2025 WP(C)/26395/2025	STATE OF ODISHA GIRISH MALLIK VS	DEBIDUTTA MOHAPATRA VS	// // 0
351	D-WP(C)/37052/2025 WP(C)/26396/2025	STATE OF ODISHA M/S PRIYANKA ENTERPRISES, JAJPUR VS	KANANBALA ROY CHOUDHURY VS	// // 0
		THE CHIEF COMMISSIONER CT AND GST, ODISHA, CUTTACK		//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
352	D-WP(C)/36309/2025 WP(C)/26397/2025	RAKESH KUMAR KHATUA VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //
353	D-WP(C)/36581/2025 WP(C)/26398/2025	SUKANTI DILIP BARICK@ SUKANTI BARICK VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// 0 //
354	D-WP(C)/36976/2025 WP(C)/26399/2025	TRUPTIRANI PANDA VS STATE OF ODISHA	DIPTI RANJAN MOHAPATRA VS	// 0 //
355	D-WP(C)/32933/2025 WP(C)/26400/2025	BHIKARI PRADHAN VS STATE OF ODISHA.	UMAKANT SAHOO VS	// 0 //
356	D-WP(C)/33711/2025 WP(C)/26401/2025	ODISHA HANDLOOM HOUSE, PURI VS STATE OF ODISHA	AKHIL KRUSHNA MOHAPATRA VS	// 0 //
357	D-WP(C)/38484/2025 WP(C)/26402/2025	RAMANI CHETTI VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	// 0 //
358	D-WP(C)/35742/2025 WP(C)/26403/2025	MANORANJAN PANDA VS STATE OF ODISHA	PANCHANAN SAHOO VS	// 0 //
359	D-WP(C)/36996/2025 WP(C)/26404/2025	SISIR KUMAR MISHRA VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //
360	D-WP(C)/37955/2025 WP(C)/26405/2025	M/S WOODMEN PRODUCTS PRIVATE LIMITED, KOLKATA VS STATE OF ODISHA	PRABIN DAS VS	// 0 //
361	D-WP(C)/37782/2025 WP(C)/26406/2025	UDAYA PALLAI VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	// 0 //
362	D-WP(C)/37951/2025 WP(C)/26407/2025	RABINARYAN SAHOO VS STATE OF ODISHA	PRABIN DAS VS	// 0 //
363	D-WP(C)/37015/2025	DR.PURNA CHANDRA BARAL	HRUDANANDA MOHAPATRA	//

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	WP(C)/26408/2025	VS STATE OF ODISHA	VS	0 //
364	D-WP(C)/36718/2025 WP(C)/26409/2025	JAYANTA KUMAR ROUT VS STATE OF ODISHA	DEEPAK RANJAN PARIDA VS	// 0 //
365	D-WP(C)/36852/2025 WP(C)/26410/2025	MAHASANGHA SABALA, BALIAPAL BLOCK,BALASORE VS STATE OF ODISHA	RAMA CHANDRA JENA VS	// 0 //
366	D-WP(C)/37783/2025 WP(C)/26411/2025	PURNACHANDRA NAYAK VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	// 0 //
367	D-WP(C)/36720/2025 WP(C)/26412/2025	JAYANTA KUMAR ROUT VS STATE OF ODISHA	DEEPAK RANJAN PARIDA VS	// 0 //
368	D-WP(C)/37845/2025 WP(C)/26413/2025	SOURAV KUMAR MEHER VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //
369	D-WP(C)/38345/2025 WP(C)/26414/2025	MAYURBHANJ SHAKTI SANGHA, KAPTIPADA, MAYURBHANJ VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
370	D-WP(C)/37785/2025 WP(C)/26415/2025	BHIKARI DAS VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	// 0 //
371	D-WP(C)/36725/2025 WP(C)/26416/2025	JAYANTA KUMAR ROUT VS STATE OF ODISHA	DEEPAK RANJAN PARIDA VS	// 0 //
372	D-WP(C)/38415/2025 WP(C)/26417/2025	SARAT GRAM PANCHAYAT LEVEL FEDERATION, MAYURBHANJ VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// 0 //
373	D-WP(C)/37895/2025 WP(C)/26418/2025	KURUDA GRAMA PANCHAYAT LEVEL FEDERATION, BALASORE VS STATE OF ODISHA	GOPAL KRUSHNA MOHANTY VS	// 0 //
374	D-WP(C)/36729/2025 WP(C)/26419/2025	JAYANTA KUMAR ROUT VS	DEEPAK RANJAN PARIDA VS	// 0

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375	D-WP(C)/37787/2025 WP(C)/26420/2025	STATE OF ODISHA MANORANJAN DAS VS	DEBIDUTTA MOHAPATRA VS	// // 0
376	D-WP(C)/36616/2025 WP(C)/26421/2025	STATE OF ODISHA GOMARDIH WORKERS UNION, SUNDARGARH VS	AGASTI KANUNGO VS	// // 0
377	D-WP(C)/38413/2025 WP(C)/26422/2025	THE GENERAL MANAGER, M/S TYCOONS INDUSTRIES PVT.LTD., KOLKATA JINKIPADA GRAM PANCHAYAT LEVEL FEDERATION, MAYURBHANJ VS	ANJAN KUMAR BISWAL VS	// // 0
378	D-WP(C)/37892/2025 WP(C)/26423/2025	STATE OF ODISHA PITABAS MAHALI VS	SAILABALA JENA VS	// // 0
379	D-WP(C)/37063/2025 WP(C)/26424/2025	STATE OF ODISHA HEMAKANTA DHAUNDIA VS	SAROJA KANTA SAMAL VS	// // 0
380	D-WP(C)/37658/2025 WP(C)/26425/2025	STATE OF ODISHA ANJI, GPLF VS	MANOJ PANIGRAHI VS	// // 0
381	D-WP(C)/38011/2025 WP(C)/26426/2025	STATE OF ODISHA JAGYASENI DIST. LEVEL FEDERATION, MALKANGIRI VS	SUBHADUTTA ROUSTRAY VS	// // 0
382	D-WP(C)/38354/2025 WP(C)/26427/2025	STATE OF ODISHA S.H.G. MAHASANGHA, JUJOMURA, SAMBALPUR VS	SUBHADUTTA ROUSTRAY VS	// // 0
383	D-WP(C)/38235/2025 WP(C)/26428/2025	STATE OF ODISHA M/S GREEN VALLEY ENTERPRISES VS	AVIJIT PATNAIK VS	// // 0
384	D-WP(C)/37659/2025 WP(C)/26429/2025	JOINT COMMISSIONER OF STATE TAX (APPEAL), SAMBALPUR SAUD GPLF VS	MANOJ PANIGRAHI VS	// // 0
385	D-WP(C)/38693/2025 WP(C)/26430/2025	STATE OF ODISHA TANGIAPADA GRAMA PANCHAYAT LEVEL FEDERATION, KHURDA VS	AJIT KUMAR MOHANTY VS	// // 0
		STATE OF ODISHA		//

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386	D-WP(C)/37049/2025 WP(C)/26431/2025	HAREKRUSHNA SWAIN VS STATE OF ODISHA	BIBHUTI BHUSAN NANDA VS	// 0 //
387	D-WP(C)/37660/2025 WP(C)/26432/2025	SASHAPURA GPLF VS STATE OF ODISHA	MANOJ PANIGRAHI VS	// 0 //
388	D-WP(C)/38286/2025 WP(C)/26433/2025	LABANATIRTHA CLUSTER GROUP, KHANTAPADA, BALESWAR VS STATE OF ODISHA	GOPAL KRUSHNA MOHANTY VS	// 0 //
389	D-WP(C)/38697/2025 WP(C)/26434/2025	NARANAGADA GRAMA PANCHAYAT LEVEL FEDERATION, KHURDA VS STATE OF ODISHA	AJIT KUMAR MOHANTY VS	// 0 //
390	D-WP(C)/37918/2025 WP(C)/26435/2025	M/S KRISHNA FLYASH BRICKS, CUTTACK VS COMMISSIONER OF CT AND GST, ODISHA	KSHIROD KUMAR SAHOO VS	// 0 //
391	D-WP(C)/38700/2025 WP(C)/26436/2025	JANKIA GRAMA PANCHAYAT LEVEL FEDERATION, KHURDA VS STATE OF ODISHA	AJIT KUMAR MOHANTY VS	// 0 //
392	D-WP(C)/38704/2025 WP(C)/26437/2025	GODIPADA GRAMA PANCHAYAT LEVEL FEDERATION, KHURDA VS STATE OF ODISHA	AJIT KUMAR MOHANTY VS	// 0 //
393	D-WP(C)/34499/2025 WP(C)/26438/2025	NIRMAL CHANDRA PATTANAİK VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
394	D-WP(C)/38343/2025 WP(C)/26439/2025	JUDHISTHIR BHATRA @ JUJESTHI VS B.RAJ SEKHAR	DHANANJAYA MUND VS	// 0 //
395	D-WP(C)/38708/2025 WP(C)/26440/2025	KANPUR GRAMA PANCHAYAT LEVEL FEDERATION, KHURDA VS STATE OF ODISHA	AJIT KUMAR MOHANTY VS	// 0 //
396	D-WP(C)/38202/2025 WP(C)/26441/2025	DIBYAJYOTI GRAM PANCHAYAT LEVEL FEDERATION, BALESWAR VS STATE OF ODISHA	GOPAL KRUSHNA MOHANTY VS	// 0 //
397	D-WP(C)/38336/2025	BRAJA MOHAN ROUT	RANJIT SAMAL	//

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	WP(C)/26442/2025	VS STATE OF ODISHA	VS	0 //
398	D-WP(C)/38016/2025 WP(C)/26443/2025	BLOCK MISSION SHAKTI FEDERATION, SAMBALPUR VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
399	D-WP(C)/36667/2025 WP(C)/26444/2025	RUSHU BENIA VS STATE OF ODISHA	GOUTAM KUMAR ROUTRAY VS	// 0 //
400	D-WP(C)/37226/2025 WP(C)/26445/2025	BAJRAKOT GRAMA PANCHAYAT LEVEL FEDERATION, NAYAGARH VS STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //
401	D-WP(C)/37227/2025 WP(C)/26446/2025	MAJHIAKHANDA GRAMA PANCHAYAT LEVEL FEDERATION, NAYAGARH VS STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //
402	D-WP(C)/38305/2025 WP(C)/26447/2025	KALAPATHAR GRAM PANCHAYAT STARIYA, MAHASANGHA, TALAMALA VS STATE OF ODISHA	DR. PRASANTA KUMAR MISHRA VS	// 0 //
403	D-WP(C)/38433/2025 WP(C)/26448/2025	LAXMI PANIGRAHI VS STATE OF ODISHA	SUBRAT KUMAR DAS VS	// 0 //
404	D-WP(C)/37896/2025 WP(C)/26449/2025	PITABAS MAHALI VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //
405	D-WP(C)/38438/2025 WP(C)/26450/2025	MANASI PRATIMA SAHU VS STATE OF ODISHA	SUBRAT KUMAR DAS VS	// 0 //
406	D-WP(C)/36226/2025 WP(C)/26451/2025	PURNA CHANDRA BARIK VS ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BBSR	SANJIB MOHANTY VS	// 0 //
407	D-WP(C)/37299/2025 WP(C)/26452/2025	CHAUMUKHA GRAM PANCHAYAT STARIYA SANGHA, BALASORE VS STATE OF ORISSA	RAMA CHANDRA JENA VS	// 0 //
408	D-WP(C)/38454/2025 WP(C)/26453/2025	PRATAP KUMAR SAHU VS	SUBRAT KUMAR DAS VS	// 0

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409	D-WP(C)/34592/2025 WP(C)/26454/2025	STATE OF ODISHA SAPTAGIRI REAL ESTATE PVT. LTD., GANJAM VS THE DEPUTY DIRECTOR, ENFORCEMENT DIRECTORATE, BBSR	SOUMYA JYOTI BISWAL VS	// // 0 //
410	D-WP(C)/37903/2025 WP(C)/26455/2025	BIJAYA KUMAR SAHOO VS STATE OF ODISHA	LAMBODAR ACHARI VS	// 0 //
411	D-WP(C)/36969/2025 WP(C)/26456/2025	MEERABAI G.P.L.F. VS STATE OF ODISHA	RAMA CHANDRA JENA VS	// 0 //
412	D-WP(C)/37788/2025 WP(C)/26457/2025	GITU RANJAN SWAIN VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	// 0 //
413	D-WP(C)/36917/2025 WP(C)/26458/2025	RAJIB LOCHAN ACHARYA VS UNION OF INDIA	SATYAJIT MOHAPATRA (2) VS	// 0 //
414	D-WP(C)/37789/2025 WP(C)/26459/2025	TOFAN KUMAR BISHOI VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	// 0 //
415	D-WP(C)/38310/2025 WP(C)/26460/2025	DULPAL G.P. MAHILA MAHASANGHA, BALASORE VS STATE OF ODISHA	RAMA CHANDRA JENA VS	// 0 //
416	D-WP(C)/37041/2025 WP(C)/26461/2025	MAHAMAYA MAHASANGHA , BALASORE VS STATE OF ODISHA	RAMA CHANDRA JENA VS	// 0 //
417	D-WP(C)/37306/2025 WP(C)/26462/2025	ALADIHA GPLF, BALASORE VS STATE OF ODISHA	RAMA CHANDRA JENA VS	// 0 //
418	D-WP(C)/37370/2025 WP(C)/26463/2025	CHIKINIA GRAM PANCHAYAT LEVEL FEDERATION, JAGATSINGHPUR VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //
419	D-WP(C)/38455/2025 WP(C)/26464/2025	SANTOSH DAS VS STATE OF ODISHA	ITISHREE TRIPATHY VS	// 0 //

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420	D-WP(C)/37790/2025 WP(C)/26465/2025	BATUNA SWAIN VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	// 0 //
421	D-WP(C)/37536/2025 WP(C)/26466/2025	AMOD CHANDRA BISWAL VS STATE OF ODISHA	SMITA RANJAN PATNAIK VS	// 0 //
422	D-WP(C)/38695/2025 WP(C)/26467/2025	SHREE GOPAL GOSALA, BARAGARH VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
423	D-WP(C)/38334/2025 WP(C)/26468/2025	MAHASHAKTI NARI SANGHA, BALASORE VS STATE OF ODISHA	RAMA CHANDRA JENA VS	// 0 //
424	D-WP(C)/38757/2025 WP(C)/26469/2025	GAYATRI MISHRA VS UTKAL UNIVERSITY, BBSR	KAUSHAL HUSSAIN VS	// 0 //
425	D-WP(C)/38889/2025 WP(C)/26470/2025	DIBAKAR NAYAK VS ODISHA GRAMEEN BANK	DEVASHIS PANDA VS	// 0 //
426	D-WP(C)/38307/2025 WP(C)/26471/2025	JAGANNATHPUR PANCHAYAT STARIYA MAHA SANGHA, RAYAGADA VS STATE OF ODISHA	DR. PRASANTA KUMAR MISHRA VS	// 0 //
427	D-WP(C)/38074/2025 WP(C)/26472/2025	PRAVAKAR SAHU VS ODISHA GRAMEEN BANK, GANDAMUNDAM, KHANDAGIRI, BBSR	LALIT KUMAR MAHARANA VS	// 0 //
428	D-WP(C)/34494/2025 WP(C)/26473/2025	GRAMADEBATI SHG, VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	// 0 //
429	D-WP(C)/37229/2025 WP(C)/26474/2025	CHAMPAGARH GRAMA PANCHAYAT LEVEL FEDERATION VS STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //
430	D-WP(C)/38358/2025 WP(C)/26475/2025	BLOCK STHARIYA MAHASANGHA (R.F.), NABARANGPUR VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
431	D-WP(C)/37147/2025	TRILOCHAN SAHA	SK. ZAFARULLA	//

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	WP(C)/26476/2025	VS CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED, KEONJHAR	VS	0 //
432	D-WP(C)/37219/2025 WP(C)/26477/2025	PAMASARA GRAMA PANACHAYAT LEVEL FEDERATION (PAMASARA GPLF), PURI VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	// 0 //
433	D-WP(C)/37168/2025 WP(C)/26478/2025	BALAKRUSHNA BIHARI VS STATE OF ODISHA	SRIKANTA MAHUNTA VS	// 0 //
434	D-WP(C)/38456/2025 WP(C)/26479/2025	MOHANLAL SANDHA VS STATE OF ODISHA	MITHUN DAS VS	// 0 //
435	D-WP(C)/38308/2025 WP(C)/26480/2025	PUTASINGH GRAM PANCHAYAT MAHA SANGHA,RAYAGADA VS STATE OF ODISHA	DR. PRASANTA KUMAR MISHRA VS	// 0 //
436	D-WP(C)/37177/2025 WP(C)/26481/2025	STATE OF ODISHA VS MUKUNDA BAG	SURYA NARAYAN PATNAIK,A.G.A VS	// 0 //
437	D-WP(C)/37309/2025 WP(C)/26482/2025	SRIKRISHNA GRAM PANCHAYAT, STARIYA SANGHA (DUMERPADAR GPLF), KALAHANDI VS STATE OF ODISHA	PRASANT KUMAR MISHRA VS	// 0 //
438	D-WP(C)/37037/2025 WP(C)/26483/2025	LAXMI NARAYAN NARI SANGHA PASCHIMBARD, BALASORE VS STATE OF ODISHA	RAMA CHANDRA JENA VS	// 0 //
439	D-WP(C)/37381/2025 WP(C)/26484/2025	MANGALPUR GRAMA PANCHAYAT STARIYA SANGHA, KALAHANDI VS STATE OF ODISHA	PRASANT KUMAR MISHRA VS	// 0 //
440	D-WP(C)/37597/2025 WP(C)/26485/2025	PRATAPPUR GRAM PANCHAYAT, STARIYA SANGHA, KALAHANDI VS STATE OF ODISHA	PRASANT KUMAR MISHRA VS	// 0 //
441	D-WP(C)/37314/2025 WP(C)/26486/2025	SINDHIKAGUDA, GRAM PANCHAYAT, STARIYA SANGHA, SINDHIKAGUDA, KALAHANDI VS STATE OF ODISHA	PRASANT KUMAR MISHRA VS	// 0 //
442	D-WP(C)/38082/2025 WP(C)/26487/2025	M/S. SUNRISE JEWELLERS, RAYAGADA VS	JAGAMOHAN PATTANAIAK VS	// 0

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443	D-WP(C)/38332/2025 WP(C)/26488/2025	COMMISSIONER OF CT AND GST, CUTTACK GADIYA KHOLA PANCHAYAT MAHA SANGHA,RAYAGADA VS STATE OF ODISHA	DR. PRASANTA KUMAR MISHRA VS	// // 0 //
444	D-WP(C)/38683/2025 WP(C)/26489/2025	ANANTA NARAYAN NAIK VS STATE OF ODISHA	SUBHASREE MOHANTY VS	// 0 //
445	D-WP(C)/38678/2025 WP(C)/26490/2025	RABINDRA MUNDARI VS STATE OF ODISHA	SUBHASREE MOHANTY VS	// 0 //
446	D-WP(C)/37934/2025 WP(C)/26491/2025	PARIKHITA SETHI VS STATE OF ODISHA	PRABIN DAS VS	// 0 //
447	D-WP(C)/38147/2025 WP(C)/26492/2025	DIBYA JYOTI MAHASANGHA BLOCK LEVEL FEDERATION, KANDHAMAL VS STATE OF ODISHA	PRAHALLAD SAHU VS	// 0 //
448	D-WP(C)/38686/2025 WP(C)/26493/2025	BIPIN BIHARI DEHURY VS STATE OF ODISHA	SUBHASREE MOHANTY VS	// 0 //
449	D-WP(C)/38913/2025 WP(C)/26494/2025	ALEKH SAMAL VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	// 0 //
450	D-WP(C)/38981/2025 WP(C)/26495/2025	JAYAKRUSHNA BEHERA VS TAHASILDAR, SADAR, CUTTACK	RAICHARAN MOHAPATRA VS	// 0 //
451	D-WP(C)/38689/2025 WP(C)/26496/2025	SHAIKH AJHARUDDIN VS STATE OF ODISHA	SUBHASREE MOHANTY VS	// 0 //
452	D-WP(C)/38192/2025 WP(C)/26497/2025	BHIMPURA GRAM PANCHAYATLEVEL FEDERATION, BALESWAR VS STATE OF ODISHA	GOPAL KRUSHNA MOHANTY VS	// 0 //
453	D-WP(C)/38290/2025 WP(C)/26498/2025	CHASAKHANDA GRAM PANCHAYAT LEVEL FEDERATION, JANKHARAI, BALESWAR VS STATE OF ODISHA	GOPAL KRUSHNA MOHANTY VS	// 0 //

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454	D-WP(C)/38339/2025 WP(C)/26499/2025	JALESWARPUR GRAMA PANCHAYAT STARIYA SANGHA, BALASORE VS STATE OF ODISHA	RAMA CHANDRA JENA VS	// 0 //
455	D-WP(C)/38293/2025 WP(C)/26500/2025	BADAPAL GRAM PANCHAYAT LEVEL FEDERATION, KASIMPUR, BALESWAR VS STATE OF ODISHA	GOPAL KRUSHNA MOHANTY VS	// 0 //
456	D-WP(C)/38195/2025 WP(C)/26501/2025	TENDULDA GRAM PANCHAYATLEVEL FEDERATION, BALESWAR VS STATE OF ODISHA	GOPAL KRUSHNA MOHANTY VS	// 0 //
457	D-WP(C)/38344/2025 WP(C)/26502/2025	RAM KUMAR MISHRA VS STATE OF ORISSA	RANJIT SAMAL VS	// 0 //
458	D-WP(C)/38463/2025 WP(C)/26503/2025	TAPASYA MAHASANGHA GRAM PANCHAYAT LEVEL FEDERATION, RAYAGADA VS STATE OF ODISHA	DR. PRASANTA KUMAR MISHRA VS	// 0 //
459	D-WP(C)/38919/2025 WP(C)/26504/2025	KRUSHNA CHANDRA BARIK VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
460	D-WP(C)/38647/2025 WP(C)/26505/2025	KHUNTAKATA GRAM PANCHAYAT LEVEL FEDERATION (GPLF), CUTTACK VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
461	D-WP(C)/38945/2025 WP(C)/26506/2025	PURNA CHANDRA DAS VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //
462	D-WP(C)/37545/2025 WP(C)/26507/2025	PRADIPTA KUMAR JENA VS RECOVERY OFFICER, DEBTS RECOVERY TRIBUNAL,CTC	DR. BESURA DAS VS	// 0 //
463	D-WP(C)/38416/2025 WP(C)/26508/2025	M/S. RIDA INFRA PRIVATE LTD., KHURDA VS STATE OF ODISHA	PRABIN DAS VS	// 0 //
464	D-WP(C)/38296/2025 WP(C)/26509/2025	NUAPADHI GRAM PANCHAYT LEVEL FEDERATION, NUAPADHI VS STATE OF ODISHA	GOPAL KRUSHNA MOHANTY VS	// 0 //
465	D-WP(C)/38159/2025	KRUSHNA CHANDRA RATH	ARNAV BEHERA	//

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	WP(C)/26510/2025	VS STATE OF ODISHA	VS	0 //
466	D-WP(C)/37939/2025 WP(C)/26511/2025	DR.BHAGYALIPi MALLA VS STATE OF ODISHA	PRAVAT KUMAR MUDULI VS	// 0 //
467	D-WP(C)/38353/2025 WP(C)/26512/2025	SUMANTA KUMAR PANDA VS STATE OF ORISSA	RANJIT SAMAL VS	// 0 //
468	D-WP(C)/38657/2025 WP(C)/26513/2025	KUSPANGI GRAM PANCHAYAT LEVEL FEDERATION, CUTTACK VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
469	D-WP(C)/38366/2025 WP(C)/26514/2025	RADHAKANTA PRADHAN VS STATE OF ORISSA	RANJIT SAMAL VS	// 0 //
470	D-WP(C)/38953/2025 WP(C)/26515/2025	KUNI PATRA VS STATE OF ODISHA	PRABIN DAS VS	// 0 //
471	D-WP(C)/38377/2025 WP(C)/26516/2025	DHANANJAYA SARANGI VS STATE OF ORISSA	RANJIT SAMAL VS	// 0 //
472	D-WP(C)/38190/2025 WP(C)/26517/2025	SRIJUNG GRAM PANCHAYATLEVEL FEDERATION, BALESWAR VS STATE OF ODISHA	GOPAL KRUSHNA MOHANTY VS	// 0 //
473	D-WP(C)/38381/2025 WP(C)/26518/2025	DADIL KUMAR SAHU VS STATE OF ORISSA	RANJIT SAMAL VS	// 0 //
474	D-WP(C)/38337/2025 WP(C)/26519/2025	CHINNASAR GRAM PANCHAYAT STARIYA MAHA SANGHA, RAYAGADA VS STATE OF ODISHA	DR. PRASANTA KUMAR MISHRA VS	// 0 //
475	D-WP(C)/38198/2025 WP(C)/26520/2025	VAISHNOVI DEVI GRAM PANCHAYATLEVEL FEDERATION, BALESWAR VS STATE OF ODISHA	GOPAL KRUSHNA MOHANTY VS	// 0 //
476	D-WP(C)/39025/2025 WP(C)/26521/2025	CONCORD INFRA PROJECTS PVT. LTD., KHURDA VS	PRASANTA KUMAR NANDA VS	// 0

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477	D-WP(C)/38664/2025 WP(C)/26522/2025	STATE OF ODISHA BIJAY KUMAR BARIK VS	SUBHASREE MOHANTY VS	// // ()
478	D-WP(C)/38724/2025 WP(C)/26523/2025	STATE OF ODISHA SUKANTA KUMAR PATRA VS	PRABIN DAS VS	// // ()
479	D-WP(C)/38306/2025 WP(C)/26524/2025	STATE OF ODISHA DEBASIS MALLICK VS	KIRTAN DANG VS	// // ()
480	D-WPCRL/28060/2025 WPCRL/133/2025	STATE OF ODISHA MAHARSHI PARIDA VS	RAKESH BEHERA VS	// PAHALA /299 /2025 ()
481	D-ABLAPL/28583/2025 ABLAPL/11115/2025	STATE OF ODISHA SASMITA RANI NAYAK VS	SIDDHANT SARANGI VS	// HINDOL /250 /2025 ()
482	D-ABLAPL/28602/2025 ABLAPL/11116/2025	STATE OF ODISHA M.DURGESH SENAPATI @ OHM SENAPATI VS	ALOK KUMAR PANDA VS	// BAIDYANATHPUR /416 /2025 ()
483	D-ABLAPL/28604/2025 ABLAPL/11117/2025	STATE OF ODISHA SUBHAM BEHERA VS	ALOK KUMAR PANDA VS	// BAIDYANATHPUR /416 /2025 ()
484	D-ABLAPL/28584/2025 ABLAPL/11118/2025	STATE OF ODISHA PRAMOD DAS VS	ANUGRAHA NARAYAN SAMANTRAY VS	// JAGATSINGPUR /311 /2025 ()
485	D-ABLAPL/28530/2025 ABLAPL/11119/2025	STATE OF ODISHA LAXMAN MUNDA VS	PRADEEP KUMAR DAS VS	// KOIDA /154 /2025 ()
486	D-ABLAPL/28532/2025 ABLAPL/11120/2025	STATE OF ODISHA KIRTI RANJAN NAIK @ DALI VS	ASHWARIYA DASH VS	// HINDOL /240 /2025 ()
487	D-ABLAPL/28553/2025 ABLAPL/11121/2025	STATE OF ODISHA SIBA NARAYANA SAHU @ SAHOO @ SIBA VS	BIKRAM CHANDRA GHADEI VS	// NANDIPADA /111 /2025 ()
		STATE OF ODISHA		//

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488	D-ABLAPL/28561/2025 ABLAPL/11122/2025	SASANKA SEKHAR MOHANTY VS STATE OF ODISHA	RAMDAS ACHARY VS	CHOUDWAR /545 /2025 () //
489	D-ABLAPL/28588/2025 ABLAPL/11123/2025	SUBHAM BARIK VS STATE OF ODISHA	SWAGAT KUMAR SAHU VS	ASKA /433 /2025 () //
490	D-ABLAPL/28574/2025 ABLAPL/11124/2025	BAPI JENA VS STATE OF ODISHA	PRANAB KUMAR GHOSE VS	BINJHARPUR /393 /2025 () //
491	D-ABLAPL/28590/2025 ABLAPL/11125/2025	RAHUL BEHERA @ TABU BEHERA VS STATE OF ODISHA	ALOK KUMAR PANDA VS	BAIDYANATHPUR /416 /2025 () //
492	D-ABLAPL/28591/2025 ABLAPL/11126/2025	SUBHAM BARIK VS STATE OF ODISHA	SWAGAT KUMAR SAHU VS	ASKA /431 /2025 () //
493	D-ABLAPL/28627/2025 ABLAPL/11127/2025	JITENDRA BEHERA @ JITENDRIYA BEHERA @ JITU BEHERA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KISINDA /54 /2025 () //
494	D-ABLAPL/26764/2025 ABLAPL/11128/2025	TANKADHAR SAHU VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KUNDHEIGOLA /359 /2023 () //
495	D-ABLAPL/27255/2025 ABLAPL/11129/2025	PUSHPALATA MALLICK @ PUSHPITA MALLICK VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	PURIGHAT /315 /2025 () //
496	D-ABLAPL/28699/2025 ABLAPL/11130/2025	BHARATA ROUT @ BHARAT ROUT VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	SONEPUR /61 /2025 () //
497	D-ABLAPL/27683/2025 ABLAPL/11131/2025	BIBHU PRASAD KAR VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	KHURDA MODEL /332 /2025 () //
498	D-ABLAPL/28770/2025 ABLAPL/11132/2025	SUNIL NAYAK VS STATE OF ODISHA	SATYABRATA DASH VS	BHARATPUR PS /451 /2025 () //
499	D-ABLAPL/28067/2025	DINESH KUMAR SAHU	JUGALA KISHORE PANDA	/ /0

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	ABLAPL/11133/2025	VS STATE OF ODISHA	VS	() //
500	D-ABLAPL/28840/2025 ABLAPL/11134/2025	JHARANA MOHAPATRA VS STATE OF ODISHA	UMA CHARAN MISHRA VS	KHANDAGIRI P.S. /653 /2025 () //
501	D-ABLAPL/28209/2025 ABLAPL/11135/2025	SUKANTI DEI VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	PURI TOWN /407 /2025 () //
502	D-ABLAPL/28353/2025 ABLAPL/11136/2025	RANJAN MAHARANA VS STATE OF ODISHA	BISHWA RANJAN SAHU VS	JAGATPUR /467 /2025 () //
503	D-ABLAPL/28431/2025 ABLAPL/11137/2025	MAJHIA JAL @ RABI JAL VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	KEGAON /193 /2025 () //
504	D-ABLAPL/28425/2025 ABLAPL/11138/2025	SANUJA @ SANURJYA GOPAL VS STATE OF ODISHA	DEBABRATA DASH VS	JAIPATNA /206 /2025 () //
505	D-ABLAPL/28436/2025 ABLAPL/11139/2025	CHAITANYA MEHER VS STATE OF ODISHA	SACHIDANANDA PADHEE VS	BARPALLI /253 /2025 () //
506	D-ABLAPL/28443/2025 ABLAPL/11140/2025	DURGA CHARAN JHANKAR @ BRUNDABAN JHANKAR VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	ATTABIRA /323 /2025 () //
507	D-ABLAPL/27331/2025 ABLAPL/11141/2025	ATUL KUMAR JENA@ATUL JENA VS STATE OF ODISHA	MANOJ KUMAR PATI VS	RAIBANIA /43 /2025 () //
508	D-ABLAPL/28537/2025 ABLAPL/11142/2025	KALANDI @ KALIA PARIDA VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	NANDANKANAN /60 /2025 () //
509	D-ABLAPL/27770/2025 ABLAPL/11143/2025	BISWAJIT MALLIK VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	RAGHUNATHPALI /471 /2025 () //
510	D-ABLAPL/28578/2025 ABLAPL/11144/2025	KRUSHNA CHANDRA BEHERA VS	BYOMAKESH TRIPATHY VS	/ /0 ()

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511	D-ABLAPL/29058/2025 ABLAPL/11145/2025	STATE OF ODISHA ASHOK KUMAR ROUT VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	// BARI RAMACHANDRA /16 /2025 ()
512	D-ABLAPL/28582/2025 ABLAPL/11146/2025	BHAGYALAXMI JENA VS STATE OF ODISHA(VIG.)	AMITAV TRIPATHY VS	// CUTTACK VIGILANCE /9 /2025 ()
513	D-ABLAPL/28631/2025 ABLAPL/11147/2025	SOUBHAGYALAXMI PRADHAN VS STATE OF ODISHA	PRADIPTA BEURA VS	// GURUDIJHATIA /171 /2025 ()
514	D-ABLAPL/28723/2025 ABLAPL/11148/2025	OKIL @ O.KRISHNA RAO DORA@ KRISHNA VS STATE OF ODISHA	JAGAJIBAN PRADHAN VS	// KAKATAPUR /178 /2025 ()
515	D-ABLAPL/28655/2025 ABLAPL/11149/2025	SURESH CHANDRA SOREN VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	// KULIANA /154 /2025 ()
516	D-ABLAPL/28732/2025 ABLAPL/11150/2025	MUKESH SA VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	// RAJGANGPUR /443 /2025 ()
517	D-ABLAPL/28942/2025 ABLAPL/11151/2025	MD EHASANUL @ MOHAMMAD HIRA VS STATE OF ODISHA	NETRANANDA BISWAL VS	// KOIDA /152 /2025 ()
518	D-ABLAPL/28733/2025 ABLAPL/11152/2025	SUDHANSHU SEKHAR DASH SHARMA @ SUDHANSHU SEKHAR SHARMA VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	// BALUGAON P.S. /280 /2025 ()
519	D-ABLAPL/28657/2025 ABLAPL/11153/2025	SURESH KANDI VS STATE OF ODISHA	MOHAMMED RIAZ VS	// BHADRESWAR /147 /2025 ()
520	D-ABLAPL/28748/2025 ABLAPL/11154/2025	PRAHALLAD MALLİK VS STATE OF ODISHA	RAKESH BEHERA VS	// / /0 S.D.J.M.-CIVIL JUDGE (JD),KAMAKSHY
521	D-ABLAPL/28669/2025 ABLAPL/11155/2025	BRAJA KISHORE SAHU VS STATE OF ODISHA	ASHOK DAS VS	2(A)CC/0000244/2024 BAISINGA /405 /2025 ()

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522	D-ABLAPL/27937/2025 ABLAPL/11156/2025	S.K.RAHUL VS STATE OF ODISHA	NIKUNJA KUMAR ROUT VS	LALBAG /359 /2025 () //
523	D-ABLAPL/28796/2025 ABLAPL/11157/2025	MD. HAKIMTULLA VS STATE OF ODISHA	ARIJEET MISHRA VS	GHASIPURA /349 /2025 () //
524	D-ABLAPL/28678/2025 ABLAPL/11158/2025	HEMANTA KUMAR SAHOO VS STATE OF ODISHA	SANTOSH CHANDRA ATABUDHI VS	KHARABEL NAGAR P.S. /334 /2025 () //
525	D-ABLAPL/28032/2025 ABLAPL/11159/2025	RANJAN KUMAR NAYAK VS STATE OF ODISHA	AMARENDRA SAHOO VS	JANKIA P.S. /297 /2025 () //
526	D-ABLAPL/28814/2025 ABLAPL/11160/2025	MALLIK ISAK VS STATE OF ODISHA	ANITA SAHOO VS	BALASORE SADAR /330 /2025 () //
527	D-ABLAPL/28683/2025 ABLAPL/11161/2025	GOURANGA CHANDRA BEHERA VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	BALASORE SADAR /362 /2025 () //
528	D-ABLAPL/28815/2025 ABLAPL/11162/2025	SURAJ KUMAR MOHANTY VS STATE OF ODISHA	ANITA SAHOO VS	REMUNA /154 /2025 () //
529	D-ABLAPL/28251/2025 ABLAPL/11163/2025	AKSHYA BEHERA @ AKHEYA VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	CAPITAL P.S. /90 /2025 () //
530	D-ABLAPL/28687/2025 ABLAPL/11164/2025	RAJENDRA KUMAR BEHERA @ RAJESH BEHERA @ SUNA VS STATE OF ODISHA	BIDESHI KUMAR GHADEI VS	DARGHA BAZAR /232 /2025 () //
531	D-ABLAPL/28821/2025 ABLAPL/11165/2025	SAI ADITYA RATH VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	RAGHUNATHPALI /462 /2025 () //
532	D-ABLAPL/28277/2025 ABLAPL/11166/2025	NILAMANI SAHOO @ KALIA SAHOO VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	PARJANG /355 /2025 () //
533	D-ABLAPL/28696/2025	SUNIL KUMAR BEHERA	JUGALA KISHORE PANDA	ANGUL TOWN /885 /2025

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	ABLAPL/11167/2025	VS STATE OF ODISHA	VS	() //
534	D-ABLAPL/28712/2025 ABLAPL/11168/2025	SUDARSAN BEHERA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	GHASIPURA /349 /2025 () //
535	D-ABLAPL/28401/2025 ABLAPL/11169/2025	MOHARAM ALI @ SOHALI ALI VS STATE OF ODISHA	HAREKRUSHNA DASH VS	/ /0 S.D.J.M. CIVIL JUDGE (JD),RAYGADA(R 2(C)CC/0000005/2025
536	D-ABLAPL/28847/2025 ABLAPL/11170/2025	JAYAPRAKASH BAG VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	BISWANATHPUR /16 /2022 () //
537	D-ABLAPL/28713/2025 ABLAPL/11171/2025	MEGHA @ SUKANT DAS VS STATE OF ODISHA	MANORANJAN DAS VS	JATNI P.S. /195 /2014 () //
538	D-ABLAPL/28412/2025 ABLAPL/11172/2025	MIR RAJU VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	DHAMNAGAR /282 /2025 () //
539	D-ABLAPL/28887/2025 ABLAPL/11173/2025	MANAS RANJAN RATH VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	RAGHUNATHPALI /437 /2025 () //
540	D-ABLAPL/28716/2025 ABLAPL/11174/2025	SANTOSH BEHERA VS STATE OF ODISHA	JAGAJIBAN PRADHAN VS	MAHILA P.S. BUXIBAZAR /185 /2024 () //
541	D-ABLAPL/28420/2025 ABLAPL/11175/2025	UMESH MAHAKUDA @ MAHAKUD VS STATE OF ODISHA	BIKASH KARNA VS	MANAMUNDA /262 /2025 () //
542	D-ABLAPL/28719/2025 ABLAPL/11176/2025	JIBAN JYOTI SAMANTARAY VS STATE OF ODISHA	MANAS KUMAR CHAND VS	KHANDAGIRI P.S. /627 /2025 () //
543	D-ABLAPL/28521/2025 ABLAPL/11177/2025	AJAYA KUMAR SUKLA VS STATE OF ODISHA	ASIS MOHANTY VS	JAGATPUR /453 /2025 () //
544	D-ABLAPL/28522/2025 ABLAPL/11178/2025	RANJAN KUMAR SUKLA VS	ASIS MOHANTY VS	JAGATPUR /453 /2025 ()

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545	D-ABLAPL/28529/2025 ABLAPL/11179/2025	STATE OF ODISHA LAXMAN MUNDA VS	PRADEEP KUMAR DAS VS	// KOIDA /150 /2025 ()
546	D-ABLAPL/28466/2025 ABLAPL/11180/2025	STATE OF ODISHA ROHIT MOHAMMAD @ KHAN VS	SIBA RANJAN POLAI VS	// JATNI P.S. /290 /2025 ()
547	D-ABLAPL/28475/2025 ABLAPL/11181/2025	STATE OF ODISHA SERA @ SIRAJUDDIN KHAN VS	SIBARANJAN POLAI VS	// JATNI P.S. /290 /2025 ()
548	D-ABLAPL/28519/2025 ABLAPL/11182/2025	STATE OF ODISHA OMM PRASAD BHOI VS	SUJIT KUMAR SWAIN VS	// DHAULI PS /57 /2025 ()
549	D-ABLAPL/26962/2025 ABLAPL/11183/2025	STATE OF ODISHA SATYABRATA MOHAKUD VS	DEBASISH PATNAIK VS	// KHAIRA /124 /2025 ()
550	D-ABLAPL/28575/2025 ABLAPL/11184/2025	STATE OF ODISHA NIHAR RANJAN SETHY VS	BYOMAKESH TRIPATHY VS	// / /0 ()
551	D-ABLAPL/27561/2025 ABLAPL/11185/2025	STATE OF ODISHA ARJUN GHADEI VS	SAMIR KUMAR BEHERA VS	// DHENKANAL SADAR /285 /2025 ()
552	D-ABLAPL/28919/2025 ABLAPL/11186/2025	STATE OF ODISHA GOURI SANKAR TRIPATHY VS	ROHIT RANJAN RAY VS	// DELANGA /293 /2025 ()
553	D-ABLAPL/28576/2025 ABLAPL/11187/2025	STATE OF ODISHA ARABINDA GOUD VS	DHANANJAYA MUND VS	// BHAWANIPATNA SADAR /406 /2025 ()
554	D-ABLAPL/28581/2025 ABLAPL/11188/2025	STATE OF ODISHA GADADHAR ROUT VS	BYOMAKESH TRIPATHY VS	// / /0 ()
555	D-ABLAPL/28736/2025 ABLAPL/11189/2025	STATE OF ODISHA PRADEEP SAHU @ SAHOO VS STATE OF ODISHA	SUJATA JENA VS	// TANGI /297 /2025 () //

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556	D-ABLAPL/28755/2025 ABLAPL/11190/2025	PANKAJ KUMAR MALIK VS STATE OF ODISHA	AKASH BHUYAN VS	SALIPUR /409 /2025 () //
557	D-ABLAPL/28759/2025 ABLAPL/11191/2025	PITABAS RANA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHURDA MODEL /354 /2025 () //
558	D-ABLAPL/28767/2025 ABLAPL/11192/2025	JAGANNATH PRADHAN @ JAGAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHURDA SADAR /158 /2025 () //
559	D-ABLAPL/28462/2025 ABLAPL/11193/2025	BABUL @ RAKESH PARIDA VS STATE OF ODISHA	UMA CHARAN MISHRA VS	BALUGAON P.S. /250 /2025 () //
560	D-ABLAPL/29185/2025 ABLAPL/11194/2025	DURGA PRASAD SAMAL VS STATE OF ODISHA	OM SWARUP VS	KHARABEL NAGAR P.S. /266 /2025 () //
561	D-ABLAPL/28969/2025 ABLAPL/11195/2025	CHINMAYA KUMAR BEHERA VS STATE OF ODISHA	KUMAR PRAJWAL VS	DHARMASALA /544 /2025 () //